

### Ch.Manavendranath Roy Registrar General

(0) 23446166

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## ROC No.615/SO/RO/2014 dated 03.05.2016

Dear Officer,

Upon considering the options exercised by the Judicial Officers, the High Court has finalized their provisional allocation to the States of Telangana and Andhra Pradesh.

Officers who are provisionally allocated to the State of Telangana are shown in Table-I and the officers who are provisionally allocated to the State of Andhra Pradesh are shown in Table-II.

Officers who have any objections regarding the provisional allocation shown in Tables I and II, are requested to submit their objections/ representations, if any, within 10 days from this day i.e, by 13-05-2016 in a sealed cover to the concerned Principal District Judge/FAC District Judge. In turn the Principal District Judge/FAC District Judge shall send the said objections/representations, if any, submitted by the Judicial Officers to the Registrar General of High Court within five days there from i.e., by 18-05-2016 in a sealed cover superscribed as "OBJECTIONS TO THE ALLOCATION TO THE STATE".

REGISTRAR GENERAL 3/

**TABLE-I** (Judicial Officers in Service as on 2.6.2014)

SI	Nama	Cadra	Place of working at the time of	Opted	Allocated
No	Name	Cadre	exercising the Option	to	to
1.	Ms.J.UMA DEVI	DJ ST	Chief Judge, City Small Causes Court, Hyderabad	TS	TS
2.	SRI G.SHYAM PRASAD	DJ ST	Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad	TS	TS
3.	S.M.RAFEE	DJ ST	Prl. District and Sessions Judge, Guntur	TS	TS
4.	N.BALAYOGI	DJ ST	Chief Judge, City Civil Court, Hyderabad	TS	TS
5.	SMT.T.RAJANI	DJ ST	Metropolitan Sessions Judge, Hyderabad,	TS	TS
6.	SMT. P.SREE SUDHA	DJ ST	Director, Andhra Pradesh Judicial Academy, Secunderabad	TS	TS
7.	DR. SHAMEEM AKTHER	DJ ST	Registrar (Judicial), High Court of Judicature at Hyderabad	TS	TS
8.	N.RAGHAVA RAO	DJ ST	Prl. District and Sessions Judge, Kadapa.	TS	TS
9.	B.NAGAMARUTHI SARMA	DJ SG		TS	TS
10.	M.LAKSHMI NARAYANA	DJ SG	Prl. District and Sessions Judge, Vizianagaram	TS	TS
11.	V.S.R.AVADHANI	DJ SG	AP VAT Tribunal	TS	TS
12.	M.V.RAMANA NAIDU	DJ SG	Prl. District and Sessions Judge, Medak at Sangareddy.	TS	TS
13.	P.VIJENDER	DJ SG		TS	TS
14.	C.VIJAYA SARADHI ACHARYULU	DJ SG	Prl. District and Sessions Judge, Warangal.	TS	TS
15.	SMT. G.UDAYA GOWRI	DJ SG		TS	TS
16.	SMT. C.SUMALATHA	DJ EL	Prl. District and Sessions Judge, Kurnool	TS	TS
17.	V.B.NIRMALA GEETHAMBA	DJ EL	Family Court, Presently Prl. District Judge, Srikakulam	TS	TS
18.	N.TUKARAMJI	DJ EL	III Addl. District and Sessions Judge, E.G.Dist. at Kakinada, posted as PDJ, West Godavari	TS	TS
19.	SMT. G.RADHA RANI	DJ EL	Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad	TS	TS
20.	SMT. G.ANUPAMA CHAKRAVARTI	DJ EL	Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada	TS	TS
21.	M.LAXMAN	DJ EL	X Addl. Chief Judge, City Civil Court, Hyderabad (X FTC made as Permanent)	TS	TS
22.	SMT. M.G.PRIYA DARSHINI	DJ EL	III Addl. District and Sessions Judge, Kurnool at Nandyal	TS	TS

23.	SRI A.VENKATESWARA REDDY	DJ EL	Member Secretary, Telangana State Legal Services Authority, Hyderabad	TS	TS
24.	G.V.SUBRAHMANYAM	DJ EL	Senior Faculty Member - I, Andhra Pradesh Judicial Academy, Secunderabad.	TS	TS
25.	SRI M.V.RAMESH	DJ EL	Registrar, Hon'ble Supreme Court of India, New Delhi.	TS	TS
26.	H.CHANDRA SEKHAR	DJ EL	II Addl. District and Sessions Judge, Parvathipuram.	TS	TS
27.	CH.K.BHUPATHI	DJ EL	I Addl. District and Sessions Judge, Mahabubnagar	TS	TS
28.	SMT.K.SUJANA	DJ EL	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar	TS	TS
29.	SMT. Y.RENUKA	DJ EL	Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.	TS	TS
30.	N.NARASINGA RAO	DJ EL	MSJ-cum-I Addl. District and Sessions Judge, Visakhapatnam.	TS	TS
31.	B.R.MADHUSUDHAN RAO	DJ EL	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	TS	TS
32.	SMT. S.PREMAVATHI	DJ EL	I Addl. District and Sessions Judge, Kurnool.	TS	TS
33.	B.S.JAG JEEVAN KUMAR	DJ EL	Chairman cum Presiding Officer, Labour Court, Warangal	TS	TS
34.	SYED LATEEF-UR- RAHMAN	DJ EL	XV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District (New Court)	TS	TS
35.	D.VISHNU PRASADA REDDY	DJ EL	I Addl. Chief Judge, City Civil Court, Secunderabad	TS	TS
36.	K.B.NARASIMHULU	DJ EL	I Addl. District and Sessions Judge, Warangal.	TS	TS
37.	SRI K.RAMESH	DJ EL	Judge, Family Court, Rangareddy District at L.B.Nagar,	TS	TS
38.	S.NAGARJUNA	DJ EL	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-IV Addl. D.J, Tirupati	TS	TS
39.	SMT. SUNEETHA KUNCHALA	DJ EL	I Addl. District and Sessions Judge, Adilabad	TS	TS
40.	SMT MANTRI RAMAKRISHNA SUNITHA	DJ EL	I Addl. District and Sessions Judge, Nalgonda.	TS	TS
41.	M.GANDHI	DJ EL	Chairman, LRAT-cum-II Additional District and Sessions Judge, Rangareddy District.	TS	TS
42.	DR. T.SRINIVASA RAO	DJ EL	V Additional District and Sessions Judge, Rangareddy District (V FTC made as Permanent)	TS	TS
43.	S.GOVERDHAN REDDY	DJ EL	VII Addl. District and Sessions Judge, Nizamabad at Bodhan.	TS	TS
44.	SMT. G.V.N.BHARATHA LAXMI	DJ EL	XI Addl. Chief Judge, City Civil Court, Hyderabad (XI FTC made as Permanent)	TS	TS

45.	CHITTURI RAMESH BABU	DJ EL	Presiding Officer, Labour Court I, Hyderabad	TS	TS
46.	K.RANGA RAO	DJ EL	XII Addl. District and Sessions Judge, Vikarabad (New Court)	TS	TS
47.	N.JAYA RAJ	DJ EL	XXIV Addl. Chief Judge, City Civil Court, Hyderabad (New Court)	TS	TS
48.	N.ANANDA RAO	DJ EL	II Addl. District and Sessions Judge, Kurnool at Adoni	TS	TS
49.	M.SANTHA RAJU	DJ EL	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy	TS	TS
50.	G.VENKATA KRISHNAM RAJU	DJ EL	V Addl. Chief Metropolitan Magistrate, Mahila Court, Hyderabad, took charge as Presiding Officer, Debt Recovery Tribunal, New Delhi	TS	TS
51.	MOHD. NURULLAH GHORI	DJ EL	Chairman, Permanent Lok Adalat, Nizamabad	TS	TS
52.	C.LAKSHMINARAYANA	DJ EL	Chairman, Industrial Tribunal-cum- Presiding Officer, Labour Court, Guntur	TS	TS
53.	SMT. D.LAKSHMI KAMESWARI	DJ EL	XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District (New Court)	TS	TS
54.	K.RAVINDRA SINGH	DJ EL	I Addl. District and Sessions Judge, Nizamabad.	TS	TS
55.	P.KALYAN RAO	DJ EL	X Addl. District and Sessions Judge, Narsapur	TS	TS
56.	SAMBASIVA RAO NAIDU	DJ EL	Chairman, Permanent Lok Adalat, L.B.Nagar Rangareddy District	TS	TS
57.	SRI A.SANTHOSH REDDY	DJ EL	Secretary to the Government Law (L.A. & J – SC.F) Department, Government of Telangana. Hyderabad	TS	TS
58.	M.SRIKANTHA CHARY	DJ EL	XIV Addl. District and Sessions Judge, Vijayawada	TS	TS
59.	K.RAJ KUMAR	DJ EL	Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. C.J., C.C.C., Hyderabad		TS
60.	SRI D.NAGARJUN	DJ EL	Registrar (Administration), High Court of Judicature at Hyderabad	TS	TS
61.	SMT. S.PRAVEENA	DJ EL	Spl. Judge for Economic Offences- cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad-cum-XXII Addl. C.J., C.C.C., Hyderabad	TS	TS
62.	D.CHIRANJEEVULU	DJ EL	Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.	TS	TS
63.	V.VENKATA SESHU BABU	DJ EL	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum- VI Addl. District and Sessions Judge. Kurnool.	TS	TS
64.	K. CHIDANANDA	DJ EL	VIII Addl. District and Sessions	TS	TS

			Judge, Chittoor		
65.	SMT. CH.SANTHA KUMARI	DJ EL	Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad	TS	TS
66.	N.RAJ KUMAR	DJ EL	VIII Addl. District and Sessions Judge, Medak	TS	TS
67.	P.UDAY KUMAR	DJ EL	Judge, Family Court, Nizamabad.	TS	TS
68.	D.SHAAM MOHAN RAO	DJ EL	Addl. Chief Judge, City Small Causes Court, Hyderabad	TS	TS
69.	K.SANGA REDDY	DJ EL	III Addl. Chief Judge, City Civil Court, Hyderabad	TS	TS
70.	N.VICTOR IMMANUEL	DJ EL	Addl. Special Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad	TS	TS
71.	P.V.RAMANA RAO	DJ EL	Chairman, Permanent Lok Adalat, Warangal	TS	TS
72.	NIMMA NARAYANA	DJ EL	Judge, Additional Family Court, City Civil Court, Hyderabad	TS	TS
73.	B.SURESH	DJ EL	I Addl. District and Sessions Judge, Karimnagar	TS	TS
74.	SMT. E.TIRUMALA DEVI	DJ EL	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Addl. District Judge, Nizamabad	TS	TS
75.	B.PAPI REDDY	DJ EL	III Addl. District and Sessions Judge, Nellore.	TS	TS
76.	SMT. K.SAI RAMA DEVI	DJ EL	Chairman, LRAT-cum -II Addl. District and Sessions Judge, West Godavari at Eluru	TS	TS
77.	S.SASIDHAR REDDY	DJ EL	X Addl. District and Sessions Judge, Tirupati	TS	TS
78.	KOLLA VENKATESHWARLU	SCJ	XI Additional District Judge (Now Working in Asifabad of Adillabad)	TS	TS
79.	T.RAGHURAM	SCJ	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.	TS	TS
80.	SMT. KOKA RADHA DEVI	SCJ	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar	TS	TS
81.	V.NIRANJAN RAO	SCJ	IV Additional District and Sessions Judge, Rangareddy District (IV FTC made as Permanent)	TS	TS
82.	S.VENKATESWARA PRASAD	SCJ	XV Addl. District and Sessions Judge, Nuzvid	TS	TS
83.	T.MURALIDHAR	SCJ	Chairman, Industrial Tribunal, Hyderabad	TS	TS
84.	SMT. B.MANJARI	SCJ	Judge, Family Court-cum-XII Addl. District and Sessions Judge, Guntur	TS	TS
85.	K.JAYA KUMAR	SCJ	XIII Addl. District and Sessions Judge, Narsaraopet	TS	TS
86.	P.RANJAN KUMAR	SCJ	II Addl. District and Sessions Judge, Jagtial, Karimnagar District.	TS	TS
87.	C.VENKATESH	SCJ	IX Addl. Chief Judge, City Civil Court, Hyderabad. (IX FTC made as Permanent)	TS	TS
88.	S.V.V.NATHA REDDY	SCJ	VIII Addl. District and Sessions Judge L.B.Nagar, Rangareddy District	TS	TS

			(shifted from Mahabubnagar in the		
			Month of January, 2011) (VIII FTC		
			made as Permanent)		
89.	V.VARA PRASAD	SCJ	XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District (New Court)	TS	TS
90.	SHAIK RAZAK-UZ- ZAMA	SCJ	Chairman, LRAT-cum-II Addl. District Judge, Suryapet, Nalgonda District	TS	TS
91.	K.RAVINDER REDDY	SCJ	IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. C.J., C.C.C., Hyderabad	TS	TS
92.	B.GAUTHAM PRASAD	SCJ	I Addl. District and Sessions Judge, Srikakulam	TS	TS
93.	SMT. K.SAILAJA	SCJ	XII Addl. Chief Judge, City Civil Court, Secunderabad (XII FTC Shifted from City Civil Court, Hyderabad and made as permanent at Secunderabad)	TS	TS
94.	MARE VIJAYA BHASKARA RAO	SCJ	Promoted as District Judge, X Addl. Chief Metropolitan Magistrate, Secunderabad	TS	TS
95.	PREMA RAJESWARI	SCJ	XVI Addl. Judge, City Civil Court, Hyderabad-cum-XX Addl. Chief Metropolitan Magistrate, Hyderabad. Posted as I ADJ, Nalgonda	TS	TS
96.	D.HEMANTH KUMAR	SCJ	III Addl. District Judge	TS	TS
97.	D.SARALA KUMARI	SCJ	III Addl. Judge, City Civil Court, Hyderabad. Now Chairman, AP.Coop. Tribunal	TS	TS
98.	SRI K.NARASIMHA CHARY	SCJ	Central Project Co-Ordinator, High Court of Judicature at Hyderabad	TS	TS
99.	S.RADHA KRISHNA MURTHY	SCJ	II Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVI Addl. Chief Judge, City Civil Court, Hyderabad Hyderabad	TS	TS
100.	B.Prathima	SCJ	VIII Senior Civil Judge, Promoted as ADJ and posted to Siddipet.	TS	TS
101.	K.AJITHA SIMHA RAO	SCJ	SCJ, Adilabad, Promoted as ADJ, Miryalguda	TS	TS
102.	K.JAMALESWAR RAO	SCJ	XV Addl. Judge, City Civil Court, Hyderabad-cum-XIX Addl. Chief Metropolitan Magistrate, Hyderabad.	TS	TS
103.	R.TIRUPATHI	SCJ	III Addl. Chief Metropolitan Magistrate, Hyderabad	TS	TS
104.	B.GNANESWAR RAO	SCJ	Senior Civil Judge, Nalgonda, Transferred and posted as SCJ Adilabad	TS	TS
105.	M.SRINIVASA CHARY	SCJ	I Addl. Senior Civil Judge, Visakhapatnam.	TS	TS
106.	SMT. G.NEELIMA	SCJ	Secretary, District Legal Services Authority, Warangal	TS	TS
107.	M.KRISHNA MURTHY	SCJ	Senior Civil Judge, Siddipet.	TS	TS
108.	CH.V.R.R.VARA PRASAD	SCJ	I Addl. Senior Civil Judge, Warangal.	TS	TS

109.	K.SESHAGIRI RAO	SCJ	Senior Civil Judge, Sangareddy.	TS	TS
110.	G.RAJA GOPAL	SCJ	II Addl. Chief Metropolitan Magistrate, Hyderabad	TS	TS
111.	SMT. P.V.P. LALITHA SIVA JYOTHI	SCJ	Senior Civil Judge, Medak	TS	TS
112.	P.CHANDRA SEKHARA PRASAD	SCJ	XVIII Addl. Judge, City Civil Court, Hyderabad (New Court)	TS	TS
113.	K.SUDARSHAN	SCJ	XXII Addl. Chief Metropolitan Magistrate, Hyderabad (New Court)	TS	TS
114.	MOHD. ABDUL RAFI	SCJ	I Addl. Chief Metropolitan Magistrate, Vijayawada	TS	TS
115.	V.BALA BHASKAR RAO	SCJ	II Additional Senior Civil Judge, Rangareddy District	TS	TS
116.	A.KARUNA KUMAR	SCJ	Senior Civil Judge, Razole	TS	TS
117.	SMT. S.N.SREEDEVI	SCJ	Senior Civil Judge, Jangaon	TS	TS
118.	K.BHAVANI PRASAD	SCJ	Senior Civil Judge, Bhongir.	TS	TS
119.	HUZAIB AHMED KHAN	SCJ	VII Addl. Senior Civil Judge, Rangareddy District	TS	TS
120.	MOHD NIZAMUDDIN	SCJ	VII Addl. Chief Metropolitan Magistrate, Hyderabad. Now posted at Mancherial	TS	TS
121.	SMT. M.KANAKA DURGA	SCJ	Secretary, District Legal Services Authority, Medak at Sangareddy.	TS	TS
122.	D.RAVINDRA SARMA	SCJ	III Additional Senior Civil Judge, (Fast Track Court) Rangareddy District	TS	TS
123.	SMT. P.LAKSHMI SARADA	SCJ	Senior Civil Judge, Puttur	TS	TS
124.	G.S.RAMESH KUMAR	SCJ	XIV Addl. Chief Metropolitan Magistrate, Hyderabad	TS	TS
125.	K.LAKSHMAN	SCJ	I Additional Senior Civil Judge, Rangareddy District-cum-I Addl. Chief M.M., Cyberabad at L.B.Nagar.	TS	TS
126.	CH.ESWARA PRASADA RAO	SCJ	VII Addl. Judge, City Civil Court, Hyderabad	TS	TS
127.	P.VASANTH	SCJ	II Addl. Senior Civil Judge, Warangal	TS	TS
128.	SHAIK MADAR	SCJ	Senior Civil Judge, Nandigama	TS	TS
129.	B.SATHAIAH	SCJ	I Addl. Senior Civil Judge, Kothagudem	TS	TS
130.	D.RAJESH BABU	SCJ	Senior Civil Judge, Mahabubabad	TS	TS
131.	A.JAYA RAJ	SCJ	Senior Civil Judge, Kamareddy	TS	TS
132.	K.KUSHA	SCJ	Prl. Senior Civil Judge, Karimnagar	TS	TS
133.	P.MASAIAH	SCJ	Senior Civil Judge, Suryapet.	TS	TS
134.	K.PRABHAKARA RAO	SCJ	Prl. Senior Civil Judge, Gudivada	TS	TS
135.	BOYA SRINIVASULU	SCJ	Addl. Senior Civil Judge, Anakapalle	TS	TS
136.	DR. SUNNAM SRINIVAS REDDY	SCJ	V Addl. Judge, City Civil Court, Hyderabad	TS	TS
137.	SURA SRINIVASA REDDY	SCJ	XVII Addl. Judge, City Civil Court, Hyderabad (New Court)	TS	TS
138.	SMT. S.P.V.SURYA CHANDRA KALA	SCJ	VÍ Addl. Senior Civil Judge, Vijayawada	TS	TS
139.	Y.GOVINDA REDDY	SCJ	XVII Addl. Chief Metropolitan Magistrate, Hyderabad	TS	TS

140.	SMT. G.BHAVANI CHANDRA	SCJ	Addl. Senior Civil Judge, Karimnagar	TS	TS
141.	SMT. C.RATNA PADMAVATHI	SCJ	Senior Civil Judge working on Other Duty as Administrative Officer, Telangana State Legal Services Authority, Hyderabad	TS	TS
142.	DR. CH.NIRMALA K.R. DAYAVATHI	SCJ	V Addl. Chief Metropolitan Magistrate, (Juvenile Court) Hyderabad	TS	TS
143.	K.HANUMANTHA RAO	JCJ	XI Addl. Chief Metropolitan Magistrate, Secunderabad (upgraded XI M.M.)	TS	TS
144.	D.RAMAKANTH	JCJ	IV Addl. Chief Metropolitan Magistrate, Hyderabad	TS	TS
145.	SRI K.PATTABHI RAMA RAO	JCJ	Assistant Director (Law) A.P. Police Academy, Hyderabad.	TS	TS
146.	A.VEERAIAH	JCJ	XVI Addl. Chief Metropolitan Magistrate, Hyderabad	TS	TS
147.	SMT. S.SREEVANI	JCJ	VIII Addl. Chief Metropolitan Magistrate, Hyderabad	TS	TS
148.	P.NEERAJA	JCJ	IX Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District (New Court)	TS	TS
149.	M.JOHNSON	JCJ	IX Addl. Chief Metropolitan Magistrate, Hyderabad	TS	TS
150.	R.DANIE RUTH	JCJ	XII Addl. Chief Metropolitan Magistrate, Hyderabad (L and F Act) (Upgrated XXI M.M.)	TS	TS
151.	T.JAYA LAKSHMI	JCJ	II Addl. Judge, City Civil Court, Hyderabad	TS	TS
152.	LALSINGH SRINIVAS NAIK	JCJ	IV Addl. Judge, City Civil Court, Hyderabad	TS	TS
153.	GANNARAPU SUDARSHAN	JCJ	XIX Addl. Judge, City Civil Court, Secunderabad (New Court)	TS	TS
154.	SUGALI NARAYANA	JCJ	Senior Civil Judge, Gadwal.	TS	TS
155.	K.KALYAN CHAKRAVARTHY	JCJ	III Addl. Senior Civil Judge (Fast Track Court), Warangal.	TS	TS
156.	SMT. G.PREMA LATHA	JCJ	Senior Civil Judge, Vikarabad	TS	TS
157.	P.MUKTHIDA	JCJ	I Addl. Judge, City Civil Court, Hyderabad	TS	TS
158.	BAKARAJU SRINIVASA RAO	JCJ	Secretary, District Legal Services Authority, Rangareddy District	TS	TS
159.	M.SRINIVAS	JCJ	Senior Civil Judge, Sircilla	TS	TS
160.	C.V.S.SAI BHUPATHI	JCJ	I Addl. Rent Controller-cum-XIII Asst. Judge, City Civil Court, Hyderabad	TS	TS
161.	J.JEEVAN KUMAR	JCJ	Prl. Junior Civil Judge, Parkal.	TS	TS
162.	P.SIVA RAM PRASAD	JCJ	III Addl. Junior Civil Judge, Kakinada	TS	TS
163.	V.SATYANARAYANA	JCJ	Special Judicial Magistrate of First Class, Excise Court, Nalgonda.	TS	TS
164.	SMT. V.SARADHA DEVI	JCJ	IV Addl. Junior Civil Judge (Juvenile Court), Warangal.	TS	TS
165.	J.MAITHREYI	JCJ	Junior Civil Judge, Maheswaram	TS	TS
166.	Y.JAYA PRASAD	JCJ	Prl. Junior Civil Judge, Yellandu	TS	TS

167.	SMT. K.PADMINI	JCJ	I Addl. Junior Civil Judge (Juvenile Court), Kurnool	TS	TS
168.	T.NARSI REDDY	JCJ	Prl. Junior Civil Judge, Jangaon	TS	TS
169.	SMT. SHOUKATH JAHAN SIDDIQUE	JCJ	Junior Civil Judge, Narsapur.	TS	TS
170.	SMT. M.BHAVANI	JCJ	Junior Civil Judge, Vayalpad	TS	TS
171.	Y.PADMA	JCJ	Junior Civil Judge, Jadcherla.	TS	TS
172.	R.RAGHUNATHA REDDY	JCJ	VI Addl. Junior Civil Judge, Warangal	TS	TS
173.	SMT. M.SHYAM SREE	JCJ	Prl. Junior Civil Judge, L.B. Nagar, Rangareddy District.	TS	TS
174.	SMT. K.ARUNA KUMARI	JCJ	Prl. Junior Civil Judge, Gudiwada	TS	TS
175.	SMT. D.MADHAVI KRISHNA	JCJ	I Addl. Junior Civil Judge (Juvenile Court), Khammam	TS	TS
176.	SMT. K.MARUTHI DEVI	JCJ	VI Asst. Judge, City Civil Court, Hyderabad	TS	TS
177.	G.RAVINDER	JCJ	V Asst. Judge, City Civil Court, Hyderabad	TS	TS
178.	SMT. P.ANNIE ROSE CHRISTIAN	JCJ	Junior Civil Judge, Kothavalasa	TS	TS
179.	SMT. S.SARITHA	JCJ	I Addl. Junior Civil Judge (Juvenile Court), Nizamabad.	TS	TS
180.	S.RAVI KUMAR	JCJ	Junior Civil Judge, Razole	TS	TS
181.	MS. T.NAGARANI	JCJ	Prl. Junior Civil Judge, Vikarabad.	TS	TS
182.	P.PRADEEP NAIK	JCJ	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani	TS	TS
183.	SMT. M.VANI	JCJ	Junior Civil Judge, Atmakur.	TS	TS
184.	SMT. J.KAVITHA	JCJ	Prl. Junior Civil Judge, Ibrahimpatnam-cum-IV Metropolitan Magistrate, Cyberabad at Ibrahimpatnam.	TS	TS
185.	SMT. P.LAKSHMI KUMARI	JCJ	Prl. Junior Civil Judge, Ongole.	TS	TS
186.	N.SANTHOSH KUMAR	JCJ	Prl. Junior Civil Judge, Gazwel	TS	TS
187.	SMT. A.NEERAJA	JCJ	III Addl. Junior Civil Judge, Medchal (New Court)	TS	TS
188.	M.SATISH KUMAR	JCJ	Special Judicial Magistrate of First Class, Excise Court, Khammam	TS	TS
189.	MS. K.JAYANTHI	JCJ	Prl. Junior Civil Judge, Mahabubabad		TS
190.	SMT. G.SUNITHA RAVINDRA REDDY	JCJ	III Asst. Judge, City Civil Court, Hyderabad	TS	TS
191.	MS. C.PAVANI	JCJ	I Addl. Junior Civil Judge-cum- XVIII Metropolitan Magistrate, Cyberabad at Malkarjigiri.	TS	TS
192.	VINOD KUMAR	JCJ	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam	TS	TS
193.	D.VENKATESH	JCJ	Prl. Junior Civil Judge, Medak	TS	TS
194.	SMT. B.SREEDEVI	JCJ	II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar. (Additional JCJ, Hyderabad East and	TS	TS

			North, Rangareddy District)		
195.	SMT. HARISHA	JCJ	Addl. Junior Civil Judge (Juvenile Court), Sangareddy.	TS	TS
196.	SMT. B.PUSHPALATHA	JCJ	Prl. Rent Controller-cum-XVII Asst. Judge, City Civil Court, Secunderabad	TS	TS
197.	SMT. T. ANITHA	JCJ	I Addl. Junior Civil Judge, Warangal.	TS	TS
198.	KUMAR VIVEK	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Ongole.	TS	TS
199.	MS. B.APARNA DEVI	JCJ	Prl. Junior Civil Judge, Ramannapet.	TS	TS
200.	B.TIRUPATI	JCJ	Junior Civil Judge, Alair	TS	TS
201.	CH.PANCHAKSHARI	JCJ	III Addl. Junior Civil Judge, Khammam	TS	TS
202.	K.NAGA RAJA RAO	JCJ	IV Addl. Rent Controller-cum-XVI Asst. Judge, City Civil Court, Hyderabad	TS	TS
203.	P.RAJU	JCJ	Special Judicial Magistrate of First Class, Excise Court, Kurnool	TS	TS
204.	SMT. N.ROJA RAMANI	JCJ	II Addl. Junior Civil Judge-cum- XIX Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District	TS	TS
205.	MOHD. AFROZ AKTHAR	JCJ	II Addl. Junior Civil Judge, Karimnagar	TS	TS
206.	SMT. K.UMA DEVI	JCJ	VIII Asst. Judge, City Civil Court, Hyderabad	TS	TS
207.	J.VIKRAM	JCJ	Prl. Junior Civil Judge, Nirmal.	TS	TS
208.	SMT. M.K.PADMAVATHI	JCJ	Junior Civil Judge, Pargi	TS	TS
209.	D.DURGA PRASAD	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Sangareddy.	TS	TS
210.	SMT. T.SUHASINI	JCJ	XIV Metropolitan Magistrate, Cyberabad, at L.B.Nagar, Rangareddy District	TS	TS
211.	D.VEERA NAGESWARA RAO	JCJ	Prl. Junior Civil Judge, Kodad.	TS	TS
212.	SMT. N.AMARAVATHI	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Khammam (PCR)	TS	TS
213.	K.MURALI MOHAN	JCJ	I Addl. Junior Civil Judge, Bheemunipatnam	TS	TS
214.	M.RAJENDER	JCJ	Junior Civil Judge, Peddapalli	TS	TS
215.	SMT. CH.ASHALATHA	JCJ	II Addl. Junior Civil Judge, Chittoor	TS	TS
216.	MS. D.B.SHEETAL	JCJ	Prl. Junior Civil Judge, Kamareddy.	TS	TS
217.	G.VENU	JCJ	Prl. Junior Civil Judge, Medchal-cum- V Metropolitan Magistrate, Cyberabad at Medchal.	TS	TS
218.	SMT. D.VAROODHINI	JCJ	IV Addl. Junior Civil Judge, Kukatpally (New Court)	TS	TS
219.	SMT. R.M.SUBHAVALLI	JCJ	Junior Civil Judge, Badwel	TS	TS
220.	A.SREEDEVI	JCJ	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad	TS	TS

			(Renumbered the Court of XV M.M.)		
221.	KUM. G.GOVINDA LAKSHMI	JCJ	Junior Civil Judge, Utnoor.	TS	TS
222.	K.SURI KRISHNA	JCJ	Prl. Junior Civil Judge, Dhone	TS	TS
223.	K.BALACHANDER	JCJ	I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medchal.	TS	TS
224.	C.VIKRAM	JCJ	I Addl. Junior Civil Judge-cum- XVII Metropolitan Magistrate, Rajendernagar.	TS	TS
225.	G.UDAY KUMAR	JCJ	Prl. Junior Civil Judge, Armoor.	TS	TS
226.	MANDA VENKATESWARA RAO	JCJ	V Addl. JMFC, Kakinada	TS	TS
227.	SMT. G.BHANUMATHI	JCJ	Addl. Junior Civil Judge, Ibrahimpatnam (New Court)	TS	TS
228.	SMT. KSHAMA DESHPANDE	JCJ	Junior Civil Judge (Juvenile Court), Mahabubnagar	TS	TS
229.	MILIND KAMBLE	JCJ	Junior Civil Judge, Wanaparthy.	TS	TS
230.	SMT. S.SWATHI REDDY	JCJ	X Asst. Judge, City Civil Court, Hyderabad	TS	TS
231.	K.V.CHANDRASEKHAR RAO	JCJ	Addl. Junior Civil Judge, Nirmal.	TS	TS
232.	SMT. R.SREE LEKHA	JCJ	Prl. Junior Civil Judge, Huzurabad	TS	TS
233.	SRI D.KIRAN KUMAR	JCJ	Presenting Officer, Enquiry Cell, High Court of Judicature at Hyderabad	TS	TS
234.	SMT. P.SREEVANI	JCJ	Junior Civil Judge-cum-VII Metropolitan Magistrate, Cyberabad at Hayatnagar.	TS	TS
235.	NASEEM SULTANA	JCJ	II Addl. Junior Civil Judge, Mancherial.	TS	TS
236.	K.AJESH KUMAR	JCJ	III Addl. Junior Civil Judge, Warangal.	TS	TS
237.	CH.A.N.MURTHY	JCJ	Prl. Junior Civil Judge, Shadnagar.	TS	TS
238.	P.ANJANEYULU	JCJ	I Metropolitan Magistrate, (Municipal Court), Hyderabad (Renumbered the Court of VII M.M.	TS	TS
239.	BRUNGI SRINIVASULU	JCJ	Addl. Junior Civil Judge, Mahabubabad,	TS	TS
240.	G.SRINIVAS	JCJ	Special Judicial Magistrate of First Class, Excise Court, Karimnagar	TS	TS
241.	AZHAR HUSSAIN	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Karimnagar	TS	TS
242.	MOHD. ABDUL JAVEED PASHA	JCJ	II Addl. Junior Civil Judge. Nizamabad	TS	TS
243.	SMT. K.SWAPNA RANI	JCJ	II Addl. Junior Civil Judge, Kurnool	TS	TS
244.	M.RADHA KRISHNA CHAHAVAN,	JCJ	III Addl. Junior Civil Judge-cum-XXIV Metropolitan Magistrate, Kukatpally (New Court)	TS	TS
245.	CH.JITHENDAR	JCJ	Junior Civil Judge, Bellampalli	TS	TS
246.	K.JAYARAM REDDY	JCJ	Addl. Junior Civil Judge, Armoor.	TS	TS
247.	N.VENKAT RAM	JCJ	Special Judicial Magistrate of First Class, Excise Court, Sangareddy.	TS	TS
248.	RADHIKA JAISWAL	JCJ	Prl. Junior Civil Judge-cum-VIII	TS	TS

			Metropolitan Magistrate Cyberabad at		
			Rajendernagar.		
249.	SMT. N.PRASANTHI	JCJ	Junior Civil Judge (Juvenile Court) Nalgonda.	TS	TS
250.	SMT. G.KAVITHA DEVI	JCJ	I Addl. Junior Civil Judge, Kothgudem	TS	TS
251.	V.ESWARAIAH	JCJ	Addl. Junior Civil Judge, Gadwal	TS	TS
252.	MS. SHANKER SRIDEVI	JCJ	Junior Civil Judge, Torrur.	TS	TS
253.	CH. ASHALATHA	JCJ	V Addl. Junior Civil Judge, Warangal	TS	TS
254.	K.PRASAD	JCJ	I Addl. Junior Civil Judge, Huzurabad	TS	TS
255.	SMT. M.KALPANA	JCJ	VII Asst. Judge, City Civil Court, Hyderabad	TS	TS
256.	SMT. G.RADHIKA	JCJ	I Addl. Junior Civil Judge-cum- XVI Metropolitan Magistrate, Cyberabad at Kukatpally	TS	TS
257.	N.SANTHOSH KUMAR	JCJ	Junior Civil Judge, Metpalli	TS	TS
258.	MS. P.SREEDEVI	JCJ	Prl. Junior Civil Judge-cum-X Metropolitan Magistrate Cyberabad at Malkarjigiri.	TS	TS
259.	M.KIRAN MAHI	JCJ	IX Asst. Judge, City Civil Court, Hyderabad	TS	TS
260.		JCJ	I Addl. Junior Civil Judge, Jagtial	TS	TS
261.	G.UDAYA BHASKAR RAO	JCJ	Junior Civil Judge, Tungaturthi.	TS	TS
262.	G.V.MAHESH NATH	JCJ	Prl. Junior Civil Judge, Sangareddy	TS	TS
263.	Smt. M.ARUNA	JCJ	l Addl. Junior Civil Judge, Godavarkhani	TS	TS
264.	K.KIRAN KUMAR	JCJ	Prl. Junior Civil Judge, Nizamabad.	TS	TS
265.	SMT. P.ARUNA KUMARI	JCJ	Junior Civil Judge, Nakrekal.	TS	TS
266.	G.PRAVEEN KUMAR	JCJ	Prl. Junior Civil Judge, Siddipet.	TS	TS
267.	MOHD. YOUSUF	JCJ	XIII Metropolitan Magistrate, Cyberabad, at L.B.Nagar, Rangareddy District	TS	TS
268.	SMT. A.KANCHANA REDDY	JCJ	Administrative Officer, Andhra Pradesh Judicial Academy, Secunderabad.	TS	TS
269.	S.MADHU	JCJ	Prl. Junior Civil Judge, Jagtial	TS	TS
270.	SMT. V.RAJANI	JCJ	Judicial Magistrate of First Class, Special Mobile Court (PCR), Nalgonda.	TS	TS
271.	SMT. T.MADHAVI	JCJ	I Addl. Junior Civil Judge (Juvenile Court), Karimnagar	TS	TS
272.	SMT. V.MADHAVI LATHA	JCJ	II Addl. Junior Civil Judge, Rangareddy District.	TS	TS
273.	SHAIK MEERA KASIM SAHEB	JCJ	Junior Civil Judge, Kotabommali.	TS	TS
274.	SMT. D.INDIRA	JCJ	Judicial Magistrate of First Class Special Mobile Court-cum-XI Metropolitan Magistrate, Cyberabad at L.B.Nagar Rangareddy District	TS	TS
275.	SMT. G.THERESA	JCJ	Addl. Rent Controller-cum-XVIII Asst.	TS	TS

			Judge, City Civil Court,		
			Secunderabad		
276.	SMT. M.EUNICE	JCJ	Junior Civil Judge, Tandur.	TS	TS
277.	T.KANHYA LAL	JCJ	Junior Civil Judge, Luxettipet.	TS	TS
278.	MS. M.JAYAMMA	JCJ	Addl. Junior Civil Judge, Chilakaluripet	TS	TS
279.	SMT. G.SABITHA	JCJ	Junior Civil Judge, Kodangal.	TS	TS
280.	R.RAJ KUMAR	JCJ	Special Judicial Magistrate of First Class, Excise Court, Adilabad	TS	TS
281.	MOHD. ABDUL JALEEL	JCJ	II Addl. Junior Civil Judge-cum- Addl. Metropolitan Magistrate, Anakapalle	TS	TS
282.	M.ARJUN	JCJ	Addl. Junior Civil Judge, Parkal	TS	TS
283.	MS. V.BHAVANI	JCJ	Junior Civil Judge, Mummidivaram	TS	TS
284.	J.HANUMANTHA RAO	JCJ	Judicial Magistrate of First Class for Railways, Khazipet.	TS	TS
285.	K.DASARDHA RAMAIAH	JCJ	Junior Civil Judge, Achampet.	TS	TS
286.	MS. PRAMILA JAIN	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Warangal.	TS	TS
287.	MS. C.M.RAJYA LAKSHSMI	JCJ	Addl. Junior Civil Judge, Jangaon	TS	TS
288.	MS. P.SAI SUDHA	JCJ	Judicial Magistrate of First Class Special Mobile Court, Srikakulam.	TS	TS
289.	N.SREEKANTH BABU	JCJ	XXII Asst. Judge, City Civil Court, Hyderabad	TS	TS
290.	SMT. N.ANITHA REDDY	JCJ	Judicial Magistrate of First Class, Special Mobile Court, ( PCR) Machilipatnam	TS	TS
291.	MS. A.R.VILASITHA	JCJ	Special Judicial Magistrate of First Class, Excise Court, Warangal.	TS	TS
292.	D.V.R.THEJO KARTHIK	JCJ	Junior Civil Judge, Kollapur.	TS	TS
293.	M.JACOB	JCJ	Judicial Magistrate of First Class, Chintapalli	TS	TS
294.	J.SYAM KUMAR	JCJ	Junior Civil Judge, Cheepurupalli	TS	TS
	A.KUMARA SWAMY	JCJ	Prl. Junior Civil Judge, Manthani	TS	TS
296.	B.SUJAY	JCJ	Junior Civil Judge, Narayankhed.	TS	TS
297.		JCJ	Addl. Junior Civil Judge (Juvenile Court), Vizianagaram	TS	TS
298.	SMT. B.DEEPTHI	JCJ	Junior Civil Judge-cum-Special Mobile Court, Nagarkurnool.	TS	TS
299.	C.SURESH	JCJ	Judicial Magistrate of First Class, Rampachodavaram.	TS	TS
300.	P.PURUSHOTHAM RAO	JCJ	Junior Civil Judge, Chintalapudi.	TS	TS
301.	G.PRABHAKAR	JCJ	I Addl. Junior Civil Judge, Tenali	TS	TS
302.	SMT. MALOTHU BUJJI	JCJ	junior civil judge, Macherla (under suspension)	TS	TS
303.	M.BHASKAR	JCJ	Junior Civil Judge, Vemulavada	TS	TS
304.	V.SRINIVAS	JCJ	Junior Civil Judge, Bhainsa.	TS	TS
305.	K.VENKATESH	JCJ	Junior Civil Judge, Mulug	TS	TS
306.	RAVINDER SATTU	JCJ	Junior Civil Judge, Boath	TS	TS

307.	M.RAJU	JCJ	II Metropolitan Magistrate, for Railways, Secunderabad (Renumbered the court of XIII M.M.)	TS	TS
308.	AJAY KUMAR JADHAV	JCJ	Junior Civil Judge, Bichikonda.	TS	TS
309.	ASIFA SULTHANA	JCJ	Junior Civil Judge, Nandikotkur	TS	TS
310.	M.SAI KUMAR	JCJ	Junior Civil Judge, Narayanpet.	TS	TS
311.	Harekrishna Hirekar	JCJ	Suspension	TS	TS
312.	MS. A.RADHIKA	JCJ	Prl. Junior Civil Judge, Devarakonda.	TS	TS
313.	G.RAMALINGAM	JCJ	Junior Civil Judge, Alampur.	TS	TS
314.	MS. E.BHARATHI	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Adilabad (PCR Cases)	TS	TS
315.	MS. ARPITHA MARAM REDDY	JCJ	Junior Civil Judge, Banswada.	TS	TS
316.	SMT. K.KAVITHA	JCJ	II Addl. Junior Civil Judge, Jagtial	TS	TS
317.	DEVAN AJAY KUMAR	JCJ	Junior Civil Judge, Jangareddigudem	TS	TS
318.	K.YUVA RAJA	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Nizamabad.	TS	TS
319.	J.UPENDER RAO	JCJ	I Addl. Junior Civil Judge, Mancherial.	TS	TS
320.	MS. KALARCHANA GOGI	JCJ	II Addl. Junior Civil Judge, Visakhapatnam.	TS	TS
321.	SMT. P.PADMAVATHI	JCJ	Addl. Junior Civil Judge, Kalwakurthy	TS	TS
322.	A.NAGARAJU	JCJ	I Addl. Junior Civil Judge, Miryalguda	TS	TS
323.	MS. B.SOUJANYA	JCJ	Addl. Junior Civil Judge, Bodhan	TS	TS
324.	R.KISHORE BABU	JCJ	IV Addl. Junior Civil Judge, Rajahmundry	TS	TS
325.	K.JANARDHAN	JCJ	Addl. Junior Civil Judge, Siddipet.	TS	TS
326.	K.PARDHASARADHI RAO	JCJ	V Addl. Junior Civil Judge, Visakhapatnam	TS	TS
327.	M.A.KHALEEL	JCJ	Prl. Junior Civil Judge, Sircilla	TS	TS
328.	SMT. P.UMA MAHESWARI	JCJ	Addl. Junior Civil Judge, Sathupalli	TS	TS
329.	M.BADRI RANGA CHARY	JCJ	Junior Civil Judge, Zaheerabad.	TS	TS
330.	P.SHYAM PRASAD	JCJ	Junior Civil Judge, Yellareddy.	TS	TS
331.	A.VENKATESWAR RAO	JCJ	XI Asst. Judge, City Civil Court, Secunderabad	TS	TS
332.	SYED QAYAM HUSSAIN	JCJ	II Addl. Junior Civil Judge-cum- XV Metropolitan Magistrate, Cyberabad at Medchal.	TS	TS
333.	N.HEMALATHA	JCJ	Prl. Junior Civil Judge, Asifabad	TS	TS
334.	B.RADHA KISHAN RAO	JCJ	II Addl. Junior Civil Judge, Rajendranagar (New Court)	TS	TS
335.	SMT. SURAMPUDI SREEDEVI	JCJ	Junior Civil Judge, Narsampet.	TS	TS

Note (1): The Judicial officers (Super-time Scale) shown at serial number 1, 2, 4 and 5, after discussing with the Hon'ble the Acting chief justice, have requested to allocate them to the state of Andhra Pradesh.

### **RETIRED OFFICERS**

SI No	Name	Cadre	Place of working at the time of exercising the Option	Opted to	Allocated to
1.	K.ASHOK BABU	DJ ST	RETIRED	TS	TS
2.	K.A.P. SWAMY	DJ ST	RETIRED	TS	TS
3.	T.GANGI REDDY	DJ SG	RETIRED	TS	TS
4.	N.GANESH BABU	DJ SG	RETIRED	TS	TS
5.	S.BAJARANGA BABU	DJ SG	RETIRED	TS	TS
6.	M.RAJAMOULI SHARMA	DJ SG	RETIRED	TS	TS
7.	Y.ARAVIND REDDY	DJ SG	RETIRED	TS	TS
8.	Y.VIJAYA LAKSHMI	DJ EL	RETIRED	TS	TS
9.	G.PRATHAP KUMAR	DJ EL	RETIRED	TS	TS
10.	M.VENKATA RAMARAO	DJ EL	RETIRED	TS	TS
11.	I.KRISHANAIAH	DJ EL	RETIRED	TS	TS
12.	M.RAJENDER	DJ EL	RETIRED	TS	TS
13.	S.V.CHALAPATHI	DJ EL	RETIRED	TS	TS
14.	P.SUDHAKAR	DJ EL	RETIRED	TS	TS
15.	AKKIRAJU PRASAD RAJU	DJ EL	RETIRED	TS	TS
16.	Y.VIJAY KUMAR	DJ EL	RETIRED	TS	TS
17.	M.R.SATYA NARAYANA	DJ EL	RETIRED	TS	TS
18.	B.VENKATA PRASAD	DJ EL	RETIRED	TS	TS
19.	MOHD.BANDE ALI	SCJ	RETIRED	TS	TS
20.	NARSIMHA CHARY	SCJ	RETIRED	TS	TS
21.	B.PRAMEELA	SCJ	RETIRED	TS	TS
22.	K. JANAKI RAMA RAO	SCJ	RETIRED	TS	TS
23.	PARAK JEEVAN	SCJ	RETIRED	TS	TS
24.	K. RAMESH BABU	JCJ	RETIRED	TS	TS
25.	CHERUKURI VENKATESHWAR RAO	JCJ	RETIRED	TS	TS
26.	M.SHIV SHANKAR PRASAD	JCJ	RETIRED	TS	TS
27.	M.RUKMINI DEVI	JCJ	RETIRED	TS	TS
28.	C.RAJENDER REDDY	JCJ	RETIRED	TS	TS

# **TABLE-II** (Judicial Officers in Service as on 2.6.2014)

SI	Name	Cadre	Place of working at the time of		Allocated
No			exercising the Option	to	to
1.	MS. B.S.BHANUMATHI	DJ ST	Prl. District and Sessions Judge,	AP	AP
		DICT	East Godavari at Rajahmundry.  Registrar General, High Court of	۸D	<b>A</b> D
2.	SRI MANAVENDRA NATH ROY	DJ ST	Judicature at Hyderabad	AP	AP
3.	SRI V.VENKATA PRASAD	DJ ST	Registrar (Vigilance), High Court of	AP	AP
Ο.	ON VIVENION TO NOTE	D0 01	Judicature at Hyderabad	/ 11	/ (1
4.	V.JAYA SURYA	DJ ST	Prl. District and Sessions Judge,	AP	AP
			Visakhapatnam.		
5.	M.VENKATA RAMANA	DJ SG	Prl. Special Judge for CBI Cases,	AP	AP
			Hyderabad		
6.	CH.K.DURGA RAO	DJ SG	Prl. District and Sessions Judge,	AP	AP
			Nellore.		
7.	V.APPA RAO	DJ SG	Prl. District and Sessions Judge,	AP	AP
			Srikakulam. Now posted as		
			Chairman, Permanent Lok Adalath,		
0	B.SIVANAGI REDDY	DISC	Kadapa Prl. District and Sessions Judge,	AP	AP
8.	B.SIVANAGI REDDI	D3 3G	Mahabubnagar	AP	AP
9.	T.ANAND	DISG	Prl. District and Sessions Judge,	AP	AP
٥.	I.AINAIND	D0 00	Chittoor	A	A
10.	K.V.VIJAYA KUMAR	DJ SG	Prl. District and Sessions Judge,	AP	AP
			Prakasam at Ongole.	,	
11.	B.RAVINDRA BABU	DJ SG		AP	AP
			Krishna at Machilipatnam		
12.	C.S.S.V.DURGA PRASAD	DJ SG		AP	AP
			Department, Government of Andhra		
			Pradesh, Hyderabad		
13.	CH.VIJAYA MOHAN	DJ SG	5 ,	AP	AP
4.4	C L AKCHMIDATHI	D 1 CC	Khammam	<b>A.D.</b>	A D
14.	G.LAKSHMIPATHI	DJ SG	Special Judge for ACB Cases -cum- IV Addl. Chief Judge, City Civil	AP	AP
			Court, Hyderabad . Presently PDJ		
			Nalgonda		
15.	G.KANAKA SUNDER	DJ SG	-	AP	AP
			Nizamabad		
16.	A.HARI HARANADHA	DJ EL	Prl. District And Sessions Judge,	AP	AP
	SARMA		Ananthapuram		
17.	P.V.JYOTHIRMAYI	DJ EL	AP VAT Tribunal	AP	AP
18.	G.VENKATA KRISHNAIAH	DJ EL	Chairman, Industrial Tribunal-cum-	AP	AP
			Presiding Officer, Labour Court,		
			Godavarikhani		
19.	P.V. RAMANA RAYULU	DJ EL	II Addl. Chief Judge, City Civil Court,	AP	AP
			Hyderabad		
20.	A.V.RAVINDRA BABU	DJ EL	I Addl. District and Sessions Judge,	AP	AP
	D DI INIDADESIZZAZZA III : :	51=	East Godavari at Rajahmundry	1.5	
21.	R.PUNDAREEKAKSHUDU	DJ EL	Special Judge for trial of cases	AP	AP
			under SCs and STs (POA), Act,		

			4000 core VIII Addl District and	1	
			1989-cum-VII Addl. District and Sessions Judge, Khammam		
22	A.JAGADEESH	DJ EL	I Addl. District and Sessions Judge,	AP	AP
22.	CHANDRA RAO	DJ EL	Chittoor	AF	AF
23	SRI	DJ EL	Senior Faculty Member - II, Andhra	AP	AP
23.	A.V.PARTHASARATHI	DJ LL	Pradesh Judicial Academy,	AF	
	A.V.I ARTIIAOARATTII		Secunderabad.		
24	G.RAMAKRISHNA	DJ EL	XVI Addl. District and Sessions	AP	AP
		DO LL	Judge, Nandigama	,	
25	G.GOPI CHAND	DJ EL	I Addl. District and Sessions Judge,	AP	AP
20.	0.00110111112	DO LL	Guntur	,	
26.	SMT. K.SYAMALA DEVI	DJ EL	I Addl. District and Sessions Judge,	AP	AP
0.			Nellore.	,	
27.	DR. V.RADHA KRISHNA	DJ EL	I Addl. District and Sessions Judge,	AP	AP
	KRUPA SAGAR.		Khammam.		
28.	MOULANA JUNAID	DJ EL	III Addl. District and Sessions	AP	AP
	AHMED		Judge, Guntur		
29.	G.SRINIVAS	DJ EL	Special Judge for trial of cases	AP	AP
			under SCs and STs (Prevention of		
			Atrocities) Act, 1989-cum-IV Addl.		
			District and Sessions Judge, Guntur		
30.	A.GIRIDHAR	DJ EL	Special Judge for SPE & ACB	AP	AP
			Cases-cum-III Addl. District and		
			Sessions Judge-cum-Addl. MSJ,		
			Vijayawada		
31.	C.PURUSHOTHAM	DJ EL	Judge, Family Court-cum-IX Addl.	AP	AP
	KUMAR		District and Sessions Judge, East		
			Godavari at Rajahmundry		
32.	D.TIRUMALA RAO	DJ EL	I Addl. Metropolitan Sessions Judge,	AP	AP
			Hyderabad-cum-XV Addl. Chief		
	0.005		Judge, City Civil Court, Hyderabad.		
33.	G.GOPI	DJ EL	IV Addl. District and Sessions	AP	AP
0.4	DAUDANIJANI	D . E.	Judge, Visakhapatnam.	4 D	A D
34.	R.NIRANJAN	DJ EL	MSJ-cum-II Addl. District and	AP	AP
			Sessions Judge, Krishna at		
25	K.V.RAMANAJI RAO	DJ EL	Vijayawada.  I Addl. District and Sessions Judge,	AP	AP
33.	R.V.RAIVIAINAJI RAO	DJ EL	Vizianagaram	AF	AF
36	V.VENKATESWAR RAO	DJ EL	Special Judge for trial of cases	AP	AP
50.	V.VEINICKTESWAIN INAU	DO LL	under SCs and STs (POA) Act,	/3i	[AI
			1989-cum-IV Addl. District and		
			Sessions Judge, Vizianagaram		
37	SHAIK MOHD. ISMAIL	DJ EL	I Addl. District and Sessions Judge,	AP	AP
07.	or it are wished. Following	DO LL	Prakasam at Ongole.	/ (	
38.	K.NAGESWAR RAO	DJ EL	Special Judge for trial of cases	AP	AP
			under SCs and STs (POA) Act,		
			1989-cum-XI Addl. District Judge,		
			Visakhapatnam		
39.	A.VARA PRASADA RAO	DJ EL	Judge, Mahila Court-cum-VI Addl.	AP	AP
			District Judge, Visakhapatnam.		
40.	SHAIK INTHIAZ AHAMAD	DJ EL	Posted as chairman, permanent	AP	AP
			lokadalat at srikakulam		
41.	ERUGULA BHIMA RAO	DJ EL	VII Addl. District and Sessions	AP	AP
			Judge, Vijayawada.		

42.	KUM. C.YAMINI	DJ EL	VIII Addl. District and Sessions	AP	AP
			Judge, Vijayawada.		
43.	Y.V.S.B.G.PARDHA SARADHI	DJ EL	IX Addl. District and Sessions Judge, Kovvur.	AP	AP
44.	N.SOLOMON RAJU	DJ EL	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Warangal.	AP	AP
45.	SMT. A.BHARATHI	DJ EL	I Addl. District and Sessions Judge, Medak at Sangareddy	AP	AP
46.	DR. S.S.S.JAYA RAJU	DJ EL	II Addl. District And Sessions Judge, Chittoor at Madanapalle	AP	AP
47.	B.SRINIVASA RAO	DJ EL	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram	AP	AP
48.	V.NAGESWAR RAO	DJ EL	II Addl. District and Sessions Judge, Guntur	AP	AP
49.	G.SARDAR MOHAN RAO	DJ EL	Addl. Metropolitan Sessions Court for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. C.J., C.C.C., Hyderabad	AP	AP
50.	D.VASUDEVA RAO	DJ EL	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.	AP	AP
51.	CH.BALAGANGADHARA TILAK ROY	DJ EL	X Addl. District and Sessions Judge, Anakapalle, Visakhapatnam District	AP	AP
52.	Y.GANAPATHI RAO	DJ EL	VI Addl. District and Sessions Judge, Kakinada (VI Fast Track Court made as Permanent)	AP	AP
53.	SMT. G.SWARNALATHA	DJ EL	Special Judge for trial of cases under SCs and Sts (POA) Act, 1989- cum-X Addl. District and Sessions Judge, Machilipatnam.	AP	AP
54.	K.KRISHNA MURTHY	DJ EL	III Addl. District and Sessions Judge Bhimavaram	AP	AP
55.	V.SREERAMA CHANDRA MURTHY.	DJ EL	Chairman, Co-Operative Tribunal, Vijayawada	AP	AP
56.	T. VENKATESWARA REDDY	DJ EL	XVI Addl. District and Sessions Judge, Malkajgiri (New Court)	AP	AP
57.	CH.KISHORE KUMAR	DJ EL	XII Addl. District and Sessions Judge, Visakhapatnam	AP	AP
58.	P.SUBRAHMANYA KUMAR	DJ EL	I Addl. District And Sessions Judge, Ananthapuram	AP	AP
59.	B. SYAM SUNDER	DJ EL	Judge, Family Court-Cum-V Addl. District And Sessions Judge, Tirupati	AP	AP
60.	P. PRABHAKAR	DJ EL	Special Judge for trail of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.	AP	AP
61.	U. SATYA RAO	DJ EL	II Addl. District and Sessions Judge, Visakhapatnam.	AP	AP
62.	K.VENKATA RAMANA	DJ EL	VI Addl. District and Sessions	AP	AP

	REDDY		Judge, Ananthapuram at Gooty.		
63.	SMT. J.SRILAKSHMI	DJ EL	III Addl. District and Sessions Judge, E.G.Dist. at Kakinada	AP	AP
64.	CH.RAMA CHANDRA MURTY	DJ EL	IV Addl. District and Sessions Judge, Nellore	AP	AP
65.	S.V.NARASIMHA RAJU	DJ EL	Special Judge for SPE & ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.	AP	AP
66.	P.GURAPPA	DJ EL	VII Addl. District and Sessions Judge, Gudur, Nellore District	AP	AP
67.	K.SURYA RAO	DJ EL	III Addl. District and Sessions Judge- cum-Special Judge for SPE & ACB Cases, Visakhapatnam	AP	AP
68.	M.VENGAIAH	DJ EL	XI Addl. District and Sessions Judge, Guntur at Tenli	AP	AP
69.	SRI M.R.SARAVANA KUMAR	DJ EL	Chief Legal Advisor in the Office of Addl. Director General of Police, CID, Hyderabad.	AP	AP
70.	GOLLA MOHAN KUMAR	DJ EL	Posted AS V ADJ, Nandyal	AP	AP
71.	B.SAI KALYAN CHAKRAVARTHI	DJ EL	Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. M.S.J., Hyderabad-cum-XXI Addl.C.J., C.CC., Hyderabad	AP	AP
72.	SMT. ARUNA SARIKA	DJ EL	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad District	AP	AP
73.	SMT. G.SRIDEVI	DJ EL	VI Addl. District and Sessions Judge Prakasam at Markapur.	AP	AP
74.	SMT.NETI SATYASRI	DJ EL	I Addl. District Judge (Under suspension)	AP	AP
75.	P.V.RAMBABU	DJ EL	III Addl. District and Sessions Judge, Chittoor at Tirupati	AP	AP
76.	SMT. M.BABITHA	DJ EL	VI Addl. District and Sessions Judge, Sompeta.	AP	AP
77.	Y.LAKSHMANA RAO	DJ EL	I Addl. District and Sessions Judge, West Godavari at Eluru	AP	AP
78.	D.RAMULU	DJ EL	II Addl. District And Sessions Judge, Hindupur	AP	AP
	SMT. G.SUNITHA	DJ EL	I Addl. Special Judge for CBI Cases, Visakhapatnam	AP	AP
80.	N.MALYADRI	SCJ	Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Addl. District Judge, Rajahmundry.	AP	AP
81.	M.KRISHNAPPA	SCJ	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore.	AP	AP
82.	G.SUSHEEL KUMAR PATRUDU	SCJ	Senior Civil Judge, Parchur.	AP	AP
83.	N.RAMESH BABU	SCJ	XII Addl. District and Sessions Judge, Vijayawada.	AP	AP
84.	V.V.SRINIVASA MURTHY	SCJ	Judge, Family Court-cum-VI Addl. District and Sessions Judge,	AP	AP

			Kadapa.		
85.	A.PARDHA SARADHI	SCJ	Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.	AP	AP
86.	K.SUDHAKAR	SCJ	Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool	AP	AP
87.	P.KASI VISWESWARA RAO	SCJ	XXV Addl. Chief Judge, City Civil Court, Hyderabad (New Court)	AP	AP
88.	N.SRINIVASA RAO	SCJ	XIII Addl. District and Sessions Judge, Gajuwaka, Visakhapatnam District.	AP	AP
89.	Y.PARASURAM	SCJ	V Addl. District and Sessions Judge, Rajahmundry (V Fast Track Court made as Permanent)	AP	AP
90.	V.SRINIVAS	SCJ	XXVII Addl. Chief Judge, City Civil Court, Secunderabad (New Court)	AP	AP
91.	KILARI SRINIVASA RAO	SCJ	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, L.B.Nagar, Rangareddy District	AP	AP
92.	B.V.L.N.CHAKRAVARTHI	SCJ	III Addl. Special Judge for CBI Cases, Hyderabad	AP	AP
93.	K.V. Mahalakshmi	SCJ	I Addl. Senior civil judge promoted and posted as chairman permanent Lok Adalat, Ananthapur	AP	AP
94.	T.VENUGOPALA RAO	SCJ	Judge, Addl. Family Court, Visakhapatnam	AP	AP
95.	T.MALLIKARJUNA RAO	SCJ	VI Addl. District and Sessions Judge, Machilipatnam (VI FTC made as Permanent)	AP	AP
96.	G.GOVINDA KESAVA RAO	SCJ	IV Addl. District and Sessions Judge, Tanuku	AP	AP
97.	B.B.NAGENDRA RAO	SCJ	Chairman, Permanent Lok Adalat, Prakasam at Ongole	AP	AP
98.	DUPPALA VENKATA RAMANA	SCJ	Working as Law officer, TTD.	AP	AP
99.	G.SREENIVASULU	SCJ	Spl. Judge for trial of Offences under the SCs & STs (Prevention of Atrocities) Act-cum-VI Addl. M.S.J., Secunderabad.	AP	AP
100	VEERAPU NAGESHWAR RAO	SCJ	SCJ, Anakapally. Promoted as ADJ and posted as Chairman, Permanent Lok Adlalat, Chittoor.	AP	AP
101	G.VALLABHA NAIDU	SCJ	SrCJ Promoted and posted as XII ADJ, Gudiwada, Krishna	AP	AP
102	R.J.VISWANADHAM	SCJ	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Prakasam at Ongole	AP	AP
103	V.GOPALA KRISHNA RAO	SCJ	SCJ Vishakapatnam, Promoted and Posted as ADJ, Srikakulam	AP	AP
104	VADLAMANI SRINIVASA	SCJ	Senior Civil Judge, Huzurabad,	AP	AP

	ANJANEYA MURTHY		posted as P.O., Wakf Tribunal, Hyderabad		
105	K.SIVA RAMA KRISHNA	SCJ	Senior civil judge, Srikalahsti, presently CBI Court Visakhapatnam	AP	AP
106	SMT C.P.VINDHESWARI	SCJ	Kothagudem, Promoted as ADJ and Posted at Nalgonda	AP	AP
107	M.TIRUMALA RAO	SCJ	Senior civil judge, Srikalahsti, Presently DJ Rayachoti, Kadapa Dist	AP	AP
108	G.KABARDHI	SCJ	IX Addl. District and Sessions Judge, Chittoor	AP	AP
109	SMT. CHIMAKURTHY RAMADEVI	SCJ	Promoted as Judge, Family Court, Eluru	AP	AP
110	SMT K.SUDHA MANI	SCJ	SCJ, Chodavaram, Promoted and posted as ADJ, Srikakulam	AP	AP
111	G.DURGAIAH	SCJ	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada	AP	AP
112	SMT. A.GAYATHRI DEVI	SCJ	Chairman, Industrial Tribunal –cum- Presiding Officer, Labour Court, Visakhapatnam.	AP	AP
113	SMT.P.ANNAPURNA	SCJ	Secretary, Legal Services Authority, Srikakulam, Presently DJ Gajuwaka	AP	AP
114	SMT.BHAVARAJU GAYATHRI	SCJ	II Addl. SCJ, Vijayawada (Promoted as ADJ and posted as Chairman, LRAT Kakinada	AP	AP
115	B.RAJA SEKHAR	SCJ	Senior Civil Judge, Warangal now posted as Judicial Member, III TDP, Hyderabad	AP	AP
116	MOJJADA RAMA KRISHNA	SCJ	Prl. Senior Civil Judge, Rajahmundry (Promoted as I ADJ, Machilipatnam)	AP	AP
117	P.BHASKARA RAO	SCJ	VI Addl. Chief Metropolitan Magistrate, Hyderabad, Promoted and posted as Spl Judge for Trial of ACB Cases, Karimnagar	AP	AP
118	SATTARU RAJANI	SCJ	Secretary, DLSA, Promoted as Chairman, Permanene Lok Adalat, Machilipatnam	AP	AP
119	G ADINARAYANA	SCJ	while working as SCJ, Rajampet he was promoted and posted as XI ADJ, Piler, Chittoor District	AP	AP
120	A.SRINIVASA KUMAR	SCJ	Addl. Chief Metropolitan Magistrate, Hyderabad, Video Piracy Cases, Presently working as IX ADJ, Wanaparthy	AP	AP
121	SMT. G.RAJANI	SCJ	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy	AP	AP
122	V.MOHAN KUMAR	SCJ	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole	AP	AP
123	SMT. S.SREE DEVI	SCJ	Special Judge for trial of cases	AP	AP

			under SCs and STs (POA) Act, 1989-cum-VIII Addl. District Judge, West Godavari at Eluru		
124	CHINNAM SETTY RAJU	SCJ	IX Addl. District and Sessions Judge (Fast Track Court), Machilipatnam	AP	AP
125	G.ANWAR BASHA	SCJ	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Kadapa.	AP	AP
126	P.DAVID	SCJ	Senior Civil Judge, Tadepalligudem.	AP	AP
127	G.SATYA PRABHAKARA RAO	SCJ	Chief Metropolitan Magistrate, Vijayawada	AP	AP
128	A.SATYANAND	SCJ	Prl. Senior Civil Judge, Kovvur.	AP	AP
129	Y.HEMALATHA	SCJ	Prl. Senior Civil Judge, Ongole.	AP	AP
130	M.SUVARNA RAJU	SCJ	I Addl. Chief Metropolitan Magistrate, Hyderabad	AP	AP
131	G.RAMGOPAL	SCJ	Prl. Senior Civil Judge, Tirupati	AP	AP
132	Y.VEERRAJU	SCJ	Secretary, District Legal Services Authority, Hyderabad	AP	AP
133	M.V.RAMANA KUMARI	SCJ	Prl. Senior Civil Judge, Tenali	AP	AP
	SMT. A.MARY GRACE KUMARI	SCJ	Prl. Senior Civil Judge, Srikakulam.	AP	AP
135	T.VENKATESWARLU	SCJ	VI Addl. Senior Civil Judge, Visakhapatnam	AP	AP
136	SMT. C.SATYAVENI	SCJ	Secretary, District Legal Services Authority, Nellore.	AP	AP
137	G.GNANA SUVARNA RAJU	SCJ	Senior Civil Judge, Tanuku.	AP	AP
138	SMT. N.RAJYA LAKSHMI	SCJ	Senior Civil Judge, Bobbili	AP	AP
139	S.PRASAD	SCJ	Addl. Senior Civil Judge, Kadapa	AP	AP
140	G.LAKSHMI NARASIMHA REDDY	SCJ	Secretary, District Legal Services Authority, Guntur.	AP	AP
141	R.V.NAGA SUNDAR	SCJ	Secretary, District Legal Services Authority, Visakhapatnam	AP	AP
142	P.VENKATA SADANADA MURTHY	SCJ	Addl. Senior Civil Judge, Tirupati	AP	AP
	A.SOLOMON	SCJ	Senior Civil Judge, Sattenapalli	AP	AP
144	M.P.SANNIDHI RAO	SCJ	Senior Civil Judge, Rajam.	AP	AP
145	SMT. K.SUNITHA	SCJ	IV Addl. Senior Civil Judge (Fast Track Court), Vijayawada.	AP	AP
146	G.MALATHI	SCJ	Prl. Senior Civil Judge, Ananthapuram	AP	AP
147	SMT. K.LALITHA KUMARI	SCJ	Prl. Senior Civil Judge, Rangareddy District.	AP	AP
148	CH.MADHAVA RAO	SCJ	Prl. Senior Civil Judge, Narasaraopet	AP	AP
149	S.RAMESH	SCJ	Prl. Senior Civil Judge, Kakinada	AP	AP
150	CH.RAJAGOPALA RAO	SCJ	IV Addl. Chief Metropolitan Magistrate, Visakhapatnam	AP	AP
151	A.NARASIMHA MURTHY	SCJ	Secretary, District Legal Services Authority, West Godavari at Eluru.	AP	AP

152 MS. S.SRI LAKSHMI	SCJ	Senior Civil Judge, Chirala.	AP	AP
153 K.CHIRANJEEVULU	SCJ	Senior Civil Judge, Mangalagiri.	AP	AP
154 K.RAMA SRINIVASA RAO	SCJ	Senior Civil Judge, Narsipatnam.	AP	AP
155 SMT. V.A.L.SATYAVATHI	SCJ	Secretary, District Legal Services Authority, Khammam.	AP	AP
156 N.SANTHI	SCJ	Senior Civil Judge, Kavali.	AP	AP
157 K.RADHA RATNAM	SCJ	Addl. Senior Civil Judge, Tenali	AP	AP
158 R.SIVA KUMAR	SCJ	Prl. Senior Civil Judge, Kurnool	AP	AP
159 M.V.HARINATH	SCJ	Secretary, District Legal Services Authority, Nizamabad	AP	AP
160 V.SRINIVASULU	SCJ	Addl. Senior Civil Judge, Ananthapuram	AP	AP
161 O.VENKATA NAGESWARA RAO	SCJ	Prl. Senior Civil Judge, Guntur	AP	AP
162 SMT. P.KAMALA DEVI	SCJ	IV Addl. Senior Civil Judge, Guntur	AP	AP
163 SMT. A.LAKSHMI	SCJ	Addl. Senior Civil Judge, Narasaraopet	AP	AP
164 TANGELLA VENKATA SUBBA RAO	SCJ	Prl. Senior Civil Judge, Nellore.	AP	AP
165 N.NAGARAJU	SCJ	I Addl. Senior Civil Judge, Kakinada	AP	AP
166 D.VISWANADHAM	SCJ	Senior Civil Judge, Yellamanchili.	AP	AP
167 M.VENKATA RAMANA	SCJ	Senior Civil Judge, Khammam	AP	AP
168 SMT G.PRATHIBHA DEVI	SCJ	Deputy Director, Andhra Pradesh Judicial Academy, Secunderabad.	AP	AP
169 K.V.L.HARINATH	SCJ	I Addl Chief Metropolitan Magistrate, Visakhapatnam	AP	AP
170 T.M.C.VIJAY KUMAR	SCJ	Senior Civil Judge, Nuzvid	AP	AP
171 R.V.S.MURALI KRISHNA	SCJ	Prl. Senior Civil Judge, Chittoor	AP	AP
172 SRI V.SRINIVASA SIVA RAM	SCJ	Administrative Officer, Andhra Pradesh State Legal Services Authority, Hyderabad	AP	AP
173 P.RAJENDRA PRASAD	SCJ	Addl. Senior Civil Judge, Srikakulam	AP	AP
174 G.CHAKRAPANI	SCJ	II Addl. Senior Civil Judge, Visakhapatnam	AP	AP
175 KUM. P.RADHAMMA	SCJ	Senior Civil Judge, Punganur	AP	AP
176 SMT. I.SAILAJA DEVI	SCJ	Secretary, District Legal Services Authority, Nalgonda.	AP	AP
177 L.SRIDHAR	SCJ	Addl. Senior Civil Judge, Eluru	AP	AP
178 V.KRISHNA MURTHY	SCJ	Secretary, District Legal Services Authority, Chittoor.	AP	AP
179 V.B.S.SRINIVASA RAO	SCJ	Senior Civil Judge, Kothapeta	AP	AP
180 B.SATYANARAYANA	SCJ	III Addl. Chief Metropolitan Magistrate, Gajuwaka (upgraded VIII M.M.)	AP	AP
181 V.NARESH	SCJ	Senior Civil Judge, Vizianagaram	AP	AP
182 A.MOSES	SCJ	Prl. Senior Civil Judge, Gajuwaka.	AP	AP
183 J.NAGASESHAIAH	SCJ	Senior Civil Judge, Hindupur	AP	AP
184 D.AMMANA RAJA	SCJ	Senior Civil Judge, Pithapuram	AP	AP
185 R.SARATH BABU	SCJ	Prl. Senior Civil Judge, Madanapalle	AP	AP

186	M.SUNEEL KUMAR	SCJ	Senior Civil Judge, Parvathipuram	AP	AP
	S.SRINIVASA RAO	SCJ	Senior Civil Judge, Peddapuram	AP	AP
188	S.RAMANAIAH	SCJ	Senior Civil Judge, Darsi.	AP	AP
189	N.SRINIVASA CHARY	SCJ	Senior Civil Judge, Gooty	AP	AP
190	P.VASU	SCJ	Senior Civil Judge, Palamaner,	AP	AP
191	K.RAMBABU	SCJ	Senior Civil Judge, Amalapuram	AP	AP
192	M.YESURATNAM	SCJ	XIV Addl. Judge, City Civil Court- cum-XVIII Addl. Chief Metropolitan Magistrate, Hyderabad	AP	AP
193	SHAIK MOHD. FAZULULLAH	SCJ	Senior Civil Judge, Kadiri	AP	AP
194	KUM. D.LAKSHMI	SCJ	II Addl. Chief Metropolitan Magistrate (Juvenile Court), Vijayawada (Mahila Court) (Upgraded IV M.M.)	AP	AP
195	P.V.PRASADA RAO	SCJ	l Addl. Senior Civil Judge, Vijayawada	AP	AP
196	D.YEDUKONDALU	SCJ	Senior Civil Judge, Gudur	AP	AP
197	V.S.S.SRINIVASA SARMA	SCJ	Prl. Senior Civil Judge, Machilipatnam	AP	AP
198	C.N.MURTHY	SCJ	Senior Civil Judge, Allagadda	AP	AP
199	G.BHUPAL REDDY	SCJ	I Addl. Senior Civil Judge, Nellore.	AP	AP
200	SMT. M.MADHURI	SCJ	VII Addl. Senior Civil Judge, Vijayawada	AP	AP
201	P.V.S.SURYA NARAYANA MURTHY	SCJ	Secretary, District Legal Services Authority, Mahabubnagar	AP	AP
202	K.SITHARAMA KRISHNA RAO	SCJ	Senior Civil Judge, Markapur	AP	AP
203	G.VENKATESWARLU	JCJ	III Addl. Chief Metropolitan Magistrate, (for trial of cases for Labour Laws and Factories Act) (Upgraded V M.M.), Vijayawada	AP	AP
204	SMT. R.SREELATHA	JCJ	Prl. Senior Civil Judge , Mahabubnagar	AP	AP
205	SMT. C.K.GAYATHRI DEVI	JCJ	Addl. Senior Civil Judge, Kurnool	AP	AP
206	SMT. G.GEETHA	JCJ	Senior Civil Judge, Kovur.	AP	AP
207	SHAMMI PARVIN SULTANA BEGUM	JCJ	II Addl Chief Metropolitan Magistrate (Juvenile Court) Visakhapatnam	AP	AP
	SMT. K.SREE DEVI	JCJ	II Addl. Senior Civil Judge, Kakinada	AP	AP
209	P.TIRUMALA RAO	JCJ	Senior Civil Judge, Adoni	AP	AP
210	P.KESAVACHARYULU	JCJ	Senior Civil Judge, Narsapur.	AP	AP
211	P.BHASKAR RAO	JCJ	Addl. Senior Civil Judge, Madanapalle	AP	AP
212	T.RAJA VENKATADRI	JCJ	Addl. Senior Civil Judge, Ongole.	AP	AP
213	M.A.SOMASEKHAR	JCJ	Secretary, District Legal Services Authority, Kurnool.	AP	AP
214	SMT. P.MANGA KUMARI	JCJ	II Addl. Senior Civil Judge, Nandyal.	AP	AP
215	SHAIK SIKINDER BASHA	JCJ	Senior Civil Judge, Rayachoti	AP	AP
216	P.VIJAYA DURGA	JCJ	XIII Addl. Chief Metropolitan Magistrate (Mahila Court),	AP	AP

		Hyderabad (Upgraded XXII M.M.)		
217 KUM. K.VANISREE	JCJ	Addl. Senior Civil Judge, Chittoor	AP	AP
218 U.INDIRA PRIYADARSHINI	JCJ	IV Addl. Chief Metropolitan Magistrate, Vijayawada	AP	AP
219 M.NAGESWARA RAO	JCJ	Senior Civil Judge, Nandikotkur.	AP	AP
220 SMT. G.ARCHANA	JCJ	III Addl. Senior Civil Judge, Kakinada	AP	AP
221 NAGIREDDY SRINIVAS	JCJ	Senior Civil Judge, Ramachandrapuram	AP	AP
222 Y.SATYENDRA	JCJ	Senior Civil Judge, Miryalguda.	AP	AP
223 S.NAGESWARA RAO	JCJ	Addl. Judge, City Small Causes Court-cum-VI Addl. Judge, City Civil Court, Hyderabad	AP	AP
224 S.CHINNA BABU	JCJ	Senior Civil Judge, Atmakur	AP	AP
225 L.VENKATESWARA RAO	JCJ	l Addl. Senior Civil Judge, Rajahmundry	AP	AP
226 M.SRI HARI	JCJ	Secretary, District Legal Services Authority, Vizianagaram	AP	AP
227 M.GURUNATH	JCJ	Senior Civil Judge, Gurazala	AP	AP
228 SMT. C.R.SUMALATHA	JCJ	Senior Civil Judge, Penukonda	AP	AP
229 SMT. G.ANANDI	JCJ	II Addl. Senior Civil Judge (Fast Track Court), Guntur.	AP	AP
230 S.KAMALAKAR REDDY	JCJ	Secretary, District Legal Services Authority, Ananthapuram	AP	AP
231 SMT. T.RAJYA LAKSHMI	JCJ	Senior Civil Judge, Dharmavaram	AP	AP
232 P.R.RAJEEV	JCJ	Addl. Senior Civil Judge, Machilipatnam	AP	AP
233 V.SRINIVASA RAO	JCJ	Senior Civil Judge, Bhimavaram.	AP	AP
234 SMT. P.SRI SATYA DEVI	JCJ	Addl. Senior Civil Judge, Gajuwaka.	AP	AP
235 K.SATYA NAGA BALA PRASAD	JCJ	Senior Civil Judge Repalle	AP	AP
236 P.PANDURANGA REDDY	JCJ	Senior Civil Judge, Proddatur	AP	AP
237 I.KARNA KUMAR	JCJ	Senior Civil Judge, Sompeta.	AP	AP
238 S.M.PHANI KUMAR	JCJ	Senior Civil Judge, Kandukur.	AP	AP
239 SMT. K.SYAMALA DEVI	JCJ	Prl. Junior Civil Judge, Bheemunipatnam-cum-IV M.M. Visakhapatnam at Bheemunipatnam.	AP	AP
240 SALI CHANDRA SEKHAR	JCJ	JUNIOR CIVIL JUDGE,(under suspension)	AP	AP
241 S.RAMA KRISHNA	JCJ	Under Suspension	AP	AP
242 S.MOHAN RAO	JCJ	Prl. Junior Civil Judge, Mancherial.	AP	AP
243 S.KRISHNAN KUTTY	JCJ	Prl. Junior Civil Judge, Chittoor	AP	AP
244 N.SRI RAMA KRISHNA	JCJ	Prl. Junior Civil Judge, Anakapalle.	AP	AP
245 SMT. L.THEJOVATHI	JCJ	Prl. Junior Civil Judge, Nuzvid	AP	AP
246 SMT. M.MEENA DEVI	JCJ	I Addl. Junior Civil Judge, Guntur	AP	AP
247 M.HARINARAYANA	JCJ	III Metropolitan Magistrate (Special Mobile Court) Visakhapatnam.	AP	AP
248 M.RAMA KRISHNAM RAJU	JCJ	Junior Civil Judge, Vuyyur.	AP	AP

249 SMT. A. NAGA SAILAJA	JCJ	Prl. Junior Civil Judge, Palakole.	AP	AP
250 Y.BENNAYYA NAIDU	JCJ	Prl. Junior Civil Judge, Alamuru	AP	AP
251 SMT. MALLIPEDDI SOBHA RANI	JCJ	II Addl. Junior Civil Judge (Juvenile Court), Nellore.	AP	AP
252 P.GOVERDHAN	JCJ	Special Judicial Magistrate of First Class, Excise Court, Guntur	AP	AP
253 SUNKARA SRIDEVI	JCJ	Prl. Junior Civil Judge, Bhimavaram.	AP	AP
254 K.CH.SRINIVAS	JCJ	Prl. Junior Civil Judge, Repalle	AP	AP
255 SMT. P.J.SUDHA	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Guntur.	AP	AP
256 D.SRINIVASULU	JCJ	Prl. Junior Civil Judge, Narasaraopet	AP	AP
257 K.SRINIVASA RAO	JCJ	I Addl. Junior Civil Judge, Nuzvid	AP	AP
258 SMT.KAMPALLE SAILAJA	JCJ	Prl. Junior Civil Judge, Kadapa.	AP	AP
259 SMT. M.INDIRA PRIYA DARSHINI	JCJ	III Metropolitan Magistrate, Cyberabad at L.B.Nagar. (Additional JCJ, Hyderabad West and South, Rangareddy District	AP	AP
260 S.DAMODARA RAO	JCJ	Prl. Junior Civil Judge, Tiruvur	AP	AP
261 G.SHANMUKA RAO	JCJ	II Addl. Junior Civil Judge, Bhimavaram.	AP	AP
262 SMT. K.NAGAMANI	JCJ	I Addl. Junior Civil Judge (Juvenile Court), Srikakulam	AP	AP
263 SMT. S.SUJATHA	JCJ	Junior Civil Judge, Piduguralla	AP	AP
264 N.SRINIVASA RAO	JCJ	II Addl. Junior Civil Judge, Tadepalligudem,	AP	AP
265 SMT. N.PADMAVATHI	JCJ	Prl. Junior Civil Judge, Srikakulam	AP	AP
266 T.RAMACHANDRUDU	JCJ	Prl. Junior Civil Judge, Kurnool	AP	AP
267 SMT. G.CHANDRA MOULESWARI	JCJ	l Addl. Junior Civil Judge, Machilipatnam	AP	AP
268 SMT. K.NEELIMA	JCJ	III Addl. Junior Civil Judge, Rajahmundry (Juvenile Court)	AP	AP
269 YEEDU SRINIVASA RAO	JCJ	Special Judicial Magistrate of First Class, Excise Court, Srikakulam.	AP	AP
270 SMT. T.HARITHA	JCJ	Prl. Junior Civil Judge, Sullurpet	AP	AP
271 P.BALA VENKATA KOTESWAR RAO	JCJ	Prl. Junior Civil Judge, Jaggaiahpet	AP	AP
272 B.SADHU BABU	JCJ	Junior Civil Judge, Gajuwaka.	AP	AP
273 G.DEENA BABU	JCJ	l Addl. Junior Civil Judge, Bhimavaram.	AP	AP
274 D.SESHAYYA	JCJ	Prl. Junior Civil Judge, Tanuku.	AP	AP
275 SMT. G.RAJESWARI	JCJ	V Addl. Junior Civil Judge, Rajahmundry	AP	AP
276 SMT. D.SATYAVATHI	JCJ	Prl. Junior Civil Judge, Nidadavolu	AP	AP
277 SMT. M.SUBHA VANI	JCJ	Prl. Junior Civil Judge, Markapur.	AP	AP
278 M.SREENIVASULU NAIK	JCJ	Junior Civil Judge, Jammalamadugu	AP	AP
279 SMT. B.KRISHNAVENI	JCJ	Prl. Junior Civil Judge, Gurazala	AP	AP
280 E.RAJENDRA BABU	JCJ	II Addl. Junior Civil Judge, Tanuku.	AP	AP
281 SMT. N. SRI VIDYA	JCJ	I Addl. Junior Civil Judge, Tanuku.	AP	AP

282	P.RAJA RAM	JCJ	Prl. Junior Civil Judge, Bapatla	AP	AP
283	D.BALAKRISHNAIAH	JCJ	Prl. Junior Civil Judge, Kovur.	AP	AP
284	P.SRINIVASA RAO	JCJ	Prl. Junior Civil Judge-cum- Metropolitan Magistrate, Nandigama-cum-XI M.M. Vijayawada at Nandigama	AP	AP
285	S.KAVITHA	JCJ	l Addl. Junior Civil Judge, Madanapalle	AP	AP
286	P.RAVI SHANKAR	JCJ	Junior Civil Judge, Yemmiganur.	AP	AP
287	K.SREE RANGARAJU	JCJ	While working as JCJ in Kadapa District he was placed under Suspension	AP	AP
288	MS. M.ANURADHA	JCJ	Addl. Junior Civil Judge, Nandigama	AP	AP
289	K.RATNA KUMAR	JCJ	Prl. Junior Civil Judge, Amalapuram	AP	AP
290	CH.VIVEK ANAND SRINIVAS	JCJ	Junior Civil Judge, Palakonda.	AP	AP
291	SMT. N.SARASWATHI	JCJ	Junior Civil Judge, Narasannnapet.	AP	AP
292	B.LAKSHMI NARAYANA	JCJ	Prl. Junior Civil Judge, Visakhapatnam.	AP	AP
	SMT. B.H.V.LAKSHMI KUMARI	JCJ	IV Addl. Junior Civil Judge, Kakinada	AP	AP
	SMT. K.SATYA KUMARI	JCJ	Junior Civil Judge, Mydukur	AP	AP
295	MS. T.LEELAVATHI	JCJ	Prl. Junior Civil Judge, Dharmavaram		AP
296	SMT. A.ANITHA	JCJ	I Addl. Junior Civil Judge, Rajahmundry	AP	AP
297	SYED KALEEMULLAH	JCJ	Junior Civil Judge, Tadipatri	AP	AP
298	SMT. G.DEENA	JCJ	II Addl. Junior Civil Judge, Kadapa.	AP	AP
299	B.APPALA SWAMY	JCJ	Junior Civil Judge, Rayadurg	AP	AP
300	SMT. K.VIJAYA KALYANI	JCJ	Junior Civil Judge, Palasa.	AP	AP
301	SMT. V.BHAVANI (Formerly V.Bhavanamma)	JCJ	I Metropolitan Magistrate for trial of cases under M.V.Act (Mobile Court), Vijayawada.	AP	AP
302	KUM. A.SAI KUMARI	JCJ	Junior Civil Judge, Uravakonda	AP	AP
303	SUBHASH CHANDRA BOSE	JCJ	While working as JCJ, Pulivendula of Kadapa District he was placed under Suspension	AP	AP
304	Y.NAGARAJA	JCJ	Junior Civil Judge, Kalyandurg	AP	AP
305	SMT. B.NIRMALA	JCJ	Junior Civil Judge, Anaparthi	AP	AP
306	P.AKBAR KHAN	JCJ	Junior Civil Judge, Parchur.	AP	AP
307	MS. K. SAILAJA	JCJ	I Addl. Junior Civil Judge, Kovvur.	AP	AP
308	SMT.A.PURNIMA	JCJ	Prl. Junior Civil Judge, Puttur	AP	AP
309	SMT. M.PADMAJA	JCJ	Junior Civil Judge, Nidamanur	AP	AP
310	SMT. V.LAKSHMI RAJYAM	JCJ	Prl. Junior Civil Judge, Bobbili	AP	AP
	SMT. BOMMATHULA SHOBHA KUMARI	JCJ	III Addl. Junior Civil Judge, Guntur	AP	AP
	K.P.BALAJI	JCJ	II Addl. Junior Civil Judge, Rajahmundry	AP	AP
313	V.SUBBA REDDY	JCJ	Special Judicial Magistrate of First Class for Railways, Guntakal	AP	AP

314 CH.VENKATA NAGA SRINIVASA RAO	JCJ	Prl. Junior Civil Judge, Chilakaluripet	AP	AP
315 I.SRINIVASA MURTHY	JCJ	I Addl. Junior Civil Judge, Kakinada	AP	AP
316 C.MURALIDHAR	JCJ	Junior Civil Judge, Nagari	AP	AP
317 B.BABU NAIK	JCJ	Prl. Junior Civil Judge, Yellamanchili.	AP	AP
318 PBSSLN Murthy Raju	JCJ	Suspension	AP	AP
319 THAMMINENI VENKATESWARLU	JCJ	Junior Civil Judge, Pathikonda	AP	AP
320 SMT. S.SAILAJA	JCJ	Prl. Junior Civil Judge, Nandyal	AP	AP
321 D.VENKATESWARLU NAIK	JCJ	Junior Civil Judge, Gooty	AP	AP
322 SMT. K.JAYA LAKSHMI	JCJ	Addl. Junior Civil Judge, Repalle	AP	AP
323 M.SRIDHAR	JCJ	III Addl. Junior Civil Judge, Kadapa.	AP	AP
324 S.PRAVEEN KUMAR	JCJ	VI Addl. Junior Civil Judge, Guntur	AP	AP
325 M.SHANKAR RAO	JCJ	Junior Civil Judge, Atmakur.	AP	AP
326 K. SHYAM BABU	JCJ	Addl. Junior Civil Judge, Palakole	AP	AP
327 SMT. R.SHANTHI SREE	JCJ	Prl. Junior Civil Judge, Tuni	AP	AP
328 V.VENKATESWARA RAO	JCJ	Junior Civil Judge, Prathipadu	AP	AP
329 SMT. M.SUDHA	JCJ	II Addl. Junior Civil Judge, Machilipatnam	AP	AP
330 SMT. M.SOBHA	JCJ	Junior Civil Judge, Rajampet	AP	AP
331 K.MADHU SWAMY	JCJ	Prl. Junior Civil Judge, Adoni	AP	AP
332 M.BABU	JCJ	Judicial Magistrate of First Class, Special Mobile Court (PCR) Kurnool.	AP	AP
333 SMT. K.VANI	JCJ	II Addl. Junior Civil Judge-XX Metropolitan Magistrate, Malkajgiri (New Court)	AP	AP
334 YALAMARTHI SRINIVASA RAO	JCJ	VII Addl. Junior Civil Judge, Rajahmundry.	AP	AP
335 SMT. S.JAYALAKSHMI	JCJ	Prl. Junior Civil Judge, Sattenapalle	AP	AP
336 SMT. K.PRATHUSHA KUMARI	JCJ	IV Addl. Junior Civil Judge (Juvenile Court), Guntur	AP	AP
337 J.SRINIVASA RAO	JCJ	Junior Civil Judge, Huzurnagar.	AP	AP
338 SMT. A.PADMA	JCJ	Special Judicial Magistrate of First Class, Excise Court, Nellore.	AP	AP
339 T.VASUDEVAN	JCJ	IV Addl. Junior Civil Judge, Nellore.	AP	AP
340 D.VIJAYA SARADHI RAJU	JCJ	Prl. Junior Civil Judge, Kothagudem	AP	AP
341 SMT. B.PADMA	JCJ	II Addl. Junior Civil Judge, Nuzvid	AP	AP
342 G.SIVA PRASAD YADAV	JCJ	Junior Civil Judge, Kamalapuram	AP	AP
343 D.NAGA VENKATA LAKSHMI	JCJ	Prl. Junior Civil Judge, Kandukur.	AP	AP
344 G.GANGA RAJU	JCJ	Prl. Junior Civil Judge, Parvathipuram	AP	AP
345 K.VENKATESWARA RAO	JCJ	VI Addl. Junior Civil Judge, Rajahmundry	AP	AP
346 S.THANGAMANI	JCJ	Junior Civil Judge, Kanigiri	AP	AP
347 SMT. M.KUMIDINI	JCJ	Prl. Junior Civil Judge, Vijayawada	AP	AP
348 S.P.D.VENNELA	JCJ	I Addl. Junior Civil Judge,	AP	AP

		Narasaraopet		
349 SMT. Y.BINDU MADHAVI	JCJ	V Addl. Junior Civil Judge, Guntur	AP	AP
350 KUM. K.ARUNA	JCJ	Prl. Junior Civil Judge, Avanigadda	AP	AP
351 SHAIK JAANI BASHA	JCJ	Prl. Junior Civil Judge, Hindupur	AP	AP
352 SMT. M.V.N.PADMAJA	JCJ	I Addl. Junior Civil Judge, Tadepalligudem.	AP	AP
353 SMT. A.GEETHA VANI	JCJ	Addl. Junior Civil Judge (Juvenile Court), Ananthapuram.	AP	AP
354 Y.GOPALA KRISHNA	JCJ	I Addl. Junior Civil Judge, Anakapalle-cum- Addl. M.M. Visakhapatnam at Anakapalle.	AP	AP
355 SMT. D.GEETHA RANI	JCJ	II Addl. Junior Civil Judge, Khammam	AP	AP
356 SMT. K.V.L.HIMABINDU	JCJ	Special Judicial Magistrate of First Class, Excise Court, Chittoor	AP	AP
357 SMT. K.MADHAVI DEVI	JCJ	Addl. Junior Civil Judge, Bapatla	AP	AP
358 T.V.RAJESH KUMAR	JCJ	Prl. Junior Civil Judge, Vizianagaram	AP	AP
359 T.KESAVA	JCJ	III Addl. Junior Civil Judge, Nellore.	AP	AP
360 B.KIRAN KUMAR	JCJ	Junior Civil Judge, Pathapatnam.	AP	AP
361 SMT. A.SUNITHA RANI	JCJ	III Addl. Junior Civil Judge, Kothagudem	AP	AP
362 H.AMARA RANGESWARA RAO	JCJ	Addl. Junior Civil Judge, Avanigadda	AP	AP
363 SMT. T.MALLESWARI	JCJ	Prl. Junior Civil Judge, Tirupati	AP	AP
364 SMT. G.VANI	JCJ	Prl. Junior Civil Judge, Kadiri	AP	AP
365 MS. K.MADHAVI	JCJ	Special Judicial Magistrate of First Class for Railways, Guntur.	AP	AP
366 K.PRAKASH BABU	JCJ	l Addl. Junior Civil Judge, Visakhapatnam.	AP	AP
367 MUTTA VENKATESWARA RAO	JCJ	Addl. Junior Civil Judge, Gannavaram	AP	AP
368 N.SIRISH	JCJ	Junior Civil Judge, Kuppam	AP	AP
369 MARPU SRIDHAR	JCJ	Junior Civil Judge, Udayagiri	AP	AP
370 SMT. A.SOBHA RANI	JCJ	l Addl. Junior Civil Judge (Juvenile Court), Kadapa.	AP	AP
371 B.L.V.SESHADRI	JCJ	II Addl. Junior Civil Judge, Tirupati	AP	AP
372 N.RAMESH NAIDU	JCJ	Junior Civil Judge, Madugula.	AP	AP
373 SMT. S.ARUNA SRI	JCJ	Special Judicial Magistrate of First Class, for Railways, Nellore.	AP	AP
374 CH.YUGANDHAR	JCJ	IV Addl. Junior Civil Judge, Chittoor	AP	AP
375 N.VIJAYA BABU	JCJ	Prl. Junior Civil Judge, Proddutur	AP	AP
376 SMT. S.C.KAMALA	JCJ	l Addl. Junior Civil Judge, Proddutur	AP	AP
377 SMT. M.PRAMEELA RANI	JCJ	Addl. Junior Civil Judge, Tuni.	AP	AP
378 SMT. B.RADHA RANI	JCJ	Addl. Junior Civil Judge, Kovur.	AP	AP
379 R.SANYASI NAIDU	JCJ	IV Addl. Junior Civil Judge, Tirupati.	AP	AP
380 B.RAJESH	JCJ	Prl. Junior Civil Judge, Madhira	AP	AP
381 SMT. G.V.L.SARASWATHI	JCJ	Junior Civil Judge, Naidupet	AP	AP
382 N.RAJASEKHAR	JCJ	Prl. Junior Civil Judge, Chirala.	AP	AP

383	P.VIJAYA	JCJ	V Addl. Junior Civil Judge, Tirupati	AP	AP
384	K.SIVA SHANKAR	JCJ	II Addl. Junior Civil Judge, Kakinada	AP	AP
385	M.V.S.PRABHAKAR	JCJ	Judicial Magistrate of First Class, Jangareddigudem	AP	AP
386	G.YAGNA NARAYANA	JCJ	Addl. Junior Civil Judge, Yellamanchili.	AP	AP
387	SMT. B.BABI RANI	JCJ	Prl. Junior Civil Judge, Piler	AP	AP
388	N.SASIDHAR REDDY	JCJ	I Addl. Junior Civil Judge, Tirupati	AP	AP
389	T.V.S.S.PRAKASH	JCJ	III Addl. Junior Civil Judge, Vijayawada	AP	AP
390	SMT. S.HEMALATHA	JCJ	I Addl. Junior Civil Judge, Nellore.	AP	AP
391	A.RAMACHANDRA RAO	JCJ	II Metropolitan Magistrate for Railways, Vijayawada	AP	AP
392	K.VASUDEVA RAO	JCJ	Junior Civil Judge, Guntakal	AP	AP
393	G.L.V.PRASAD	JCJ	Junior Civil Judge, Kaikalur	AP	AP
	G.HARI	JCJ	Prl. Junior Civil Judge, Srikalahasti	AP	AP
	D.Ramalinga Reddy	JCJ	On lien to ITAT	AP	AP
396	K.K.V.BULLI KRISHNA	JCJ	Judicial Magistrate of First Class, Bhadrachalam.	AP	AP
397	SMT. M.DURGA VENKATA NAGA SINDHURA	JCJ	Prl. Junior Civil Judge, Tenali	AP	AP
398	SMT. D.DURGA KALYANI	JCJ	II Addl. Junior Civil Judge (Juvenile Court), Ongole	AP	AP
	SMT. CH.SUNANDAMMA	JCJ	I Additional Junior Civil Judge, L.B. Nagar, Rangareddy District	AP	AP
400	M.SUBBA RAO	JCJ	Addl. Junior Civil Judge, Alamuru	AP	AP
401	MOHD. NAZEER-UL-AIN	JCJ	I Addl. Junior Civil Judge, Sattenapalle	AP	AP
402	S.VENKATESWARA REDDY	JCJ	Junior Civil Judge, Bhimadole	AP	AP
	S.C.RAGHAVENDRA	JCJ	III Addl. Junior Civil Judge, Chittoor	AP	AP
404	M.PRADEEP KUMAR	JCJ	II Addl. Junior Civil Judge, Madanapalle	AP	AP
405	C.PAVAN KUMAR	JCJ	II Addl. Junior Civil Judge, Tenali.	AP	AP
406	CH.L.SRINIVASA RAO	JCJ	Junior Civil Judge, Bantumilli	AP	AP
407	SMT. K.KRISHNA SATYA LATHA	JCJ	Junior Civil Judge, Rajam.	AP	AP
408	SMT. M.V.SESHAMMA	JCJ	Rent Controller-cum-IV Addl. Junior Civil Judge, Vijayawada	AP	AP
	SMT. Y. SRILAKSHMI	JCJ	II Addl. Junior Civil Judge, Kovvur	AP	AP
	MS. E.PRASUNA	JCJ	Prl. Junior Civil Judge, Kavali	AP	AP
	SMT. K.PRASHANTHI	JCJ	II Addl. Junior Civil Judge (Juvenile Court), Eluru.	AP	AP
412	P.DIVAKAR	JCJ	Prl. Junior Civil Judge, Gudur.	AP	AP
413	M.KASI VISWANADHA ACHARY	JCJ	Junior Civil Judge, Srungavarapu Kota	AP	AP
	SMT. M.SANDHYA RANI	JCJ	III Addl. Junior Civil Judge (Juvenile Court), Tirupati	AP	AP
415	M.S.KAREEMULLA	JCJ	Addl. Junior Civil Judge, Dhone	AP	AP

416	SHAIK BABA FAKRUDDIN	JCJ	Junior Civil Judge, Palamaner	AP	AP
417	M.BUJJAPPA	JCJ	Prl. Junior Civil Judge, Ananthapuram	AP	AP
418	BEERA SRINIVASU	JCJ	Addl. Junior Civil Judge, Jaggaiahpet	AP	AP
419	K. RATNA PRASAD	JCJ	Prl. Junior Civil Judge, Narasapur.	AP	AP
420	MS. K.DEEPA DIVYA KRUPA	JCJ	Junior Civil Judge, Kothapeta	AP	AP
421	E.ANJANEYULU	JCJ	Junior Civil Judge, Banaganapalli.	AP	AP
422	K.V.RAMAKRISHNAIAH	JCJ	Addl. Junior Civil Judge, Kavali.	AP	AP
423	SHAIK ATHEEQUE AHMAD	JCJ	Junior Civil Judge, Sidhout	AP	AP
424	K.P.SAI RAM	JCJ	Addl. Junior Civil Judge, Gudur	AP	AP
425	U.RAMA MOHAN	JCJ	Addl. Junior Civil Judge, Nandyal	AP	AP
426	S.SIVA SHANKAR REDDY	JCJ	Addl. Junior Civil Judge, Chirala.	AP	AP
427	SHAIK ABDUL SHARIFF	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Eluru.	AP	AP
428	SMT. M.SATYA KUMARI	JCJ	Addl. Junior Civil Judge, Gudiwada	AP	AP
429	S.SRINIVAS	JCJ	Addl. Junior Civil Judge, Peddapuram	AP	AP
430	J.V.V.SATYANARAYANA MURTHY	JCJ	III Metropolitan Magistrate Municipal Mobile Court, Vijayawada	AP	AP
431	K.RAVI	JCJ	Addl. Junior Civil Judge, Ponnur	AP	AP
432	P.RAMANA REDDY	JCJ	II Addl. Junior Civil Judge, Vijayawada	AP	AP
433	K.MOTILAL	JCJ	Prl. Junior Civil Judge, Punganur	AP	AP
434	MS. M.S.BHARATHI	JCJ	IV Addl. Junior Civil Judge, KADAPA	AP	AP
435	SMT. MOHD. ISHRATH FATHIMA	JCJ	I Addl. Junior Civil Judge, Gurazala	AP	AP
436	S.VASUDEV	JCJ	Junior Civil Judge, Thamballapalle	AP	AP
437	MS. M.ANJANI PRIYA DARSHINI	JCJ	II Addl. Junior Civil Judge, Proddatur	AP	AP
438	V.VEERA NAGA VENKATA LAKSHMI	JCJ	Prl. Junior Civil Judge, Chodavaram.	AP	AP
439	G.RAMA KRISHNA	JCJ	Addl. Junior Civil Judge, Ramachandrapuram	AP	AP
440	MS. P.PRADEEPA	JCJ	Junior Civil Judge, Kottur	AP	AP
441	M.PAVAN KUMAR	JCJ	Addl. Junior Civil Judge, Puttur	AP	AP
442	A.RADHA KRISHNA MURTHY	JCJ	Prl. Junior Civil Judge, Miryalguda.	AP	AP
	P.S.V.B.KRISHNA SAI TEJA	JCJ	Addl. Junior Civil Judge, Parvathipuram	AP	AP
444	PATTAN SHIYAZ KHAN	JCJ	Addl. Junior Civil Judge, Tiruvur	AP	AP
445	K.HARI BABU	JCJ	Judicial Magistrate of First Class, Araku.	AP	AP
446	MS. FAIZUNNISA SHAIK	JCJ	Junior Civil Judge, Venkatagiri.	AP	AP
447	SMT. V.PALLAVI	JCJ	II Addl. Junior Civil Judge, Narasaraopet	AP	AP
448	SMT. S.VARALAKSHMI	JCJ	Addl. Junior Civil Judge, Narasapur.	AP	AP
449	SMT. K.SARADAMBHA	JCJ	Junior Civil Judge, Amadalavalasa.	AP	AP

450	SMT. P.CHAITANYA	JCJ	Addl. Junior Civil Judge, Srikalahasti	AP	AP
451	SMT. Y.J.PADMA SREE	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Nellore.	AP	AP
452	SMT. N.RADHIKA	JCJ	Addl. Junior Civil Judge, Bhongir.	AP	AP
453	V.AUDHINARAYANA	JCJ	Addl. Junior Civil Judge, Kadiri	AP	AP
454	MS. B.GAYATHRI	JCJ	Addl. Junior Civil Judge, Rayachoti	AP	AP
455	MS. D.SONY	JCJ	Addl. Junior Civil Judge, Mangalagiri	AP	AP
456	MS. AREEFA SHAIK	JCJ	Prl. Junior Civil Judge, Narsipatnam.	AP	AP
457	MS. N.LAVANYA	JCJ	Special Judicial Magistrate of First Class, Excise Court, KADAPA	AP	AP
458	P.NAGESWAR RAO	JCJ	Judicial Magistrate of First Class, Paderu	AP	AP
459	P.TIRUMALA RAO	JCJ	Special Judicial Magistrate of First Class Excise Court, Eluru.	AP	AP
460	SMT. S.VENKATA KAVITHA	JCJ	Addl. Junior Civil Judge, Piler	AP	AP
461	B.DEVENDRA REDDY	JCJ	Junior Civil Judge, Madakasira	AP	AP
462	SMT. C.HARITHA	JCJ	Junior Civil Judge, Railway Kodur.	AP	AP
463	SMT. M.SUDHA RANI	JCJ	II Addl. Junior Civil Judge, Bheemunipatnam.	AP	AP
464	V.GOWRI SHANKAR RAO	JCJ	Junior Civil Judge, Salur	AP	AP
465	SYED ZIYAUDDIN	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Chittoor	AP	AP
466	CH.V.RAMA KRISHNA	JCJ	Junior Civil Judge, Atmakur	AP	AP
467	C.RAMANA REDDY	JCJ	Junior Civil Judge, Nandalur	AP	AP
468	J.SRAVAN KUMAR	JCJ	III Addl. Junior Civil Judge, Ongole.	AP	AP
469	SHAIK PEDA KHASIM	JCJ	Junior Civil Judge, Satyaveedu	AP	AP
470	S. KALYAN CHAKRAVARTHY	JCJ	ADDL. JUNIOR CIVIL JUDGE, PUNGANUR (UNDER suspension)	AP	AP
471	MOHD. ABUTALIB PARVEEZ SHAIK	JCJ	Addl. Junior Civil Judge, Markapur	AP	AP
472	MS. MANJULATHA ARAVETI	JCJ	Junior Civil Judge, Allagadda	AP	AP
473	MS. V.SATYA LAKSHMI PRASANNA	JCJ	Prl. Junior Civil Judge, Sathupalli	AP	AP
	VIJAYA KUMAR REDDY	JCJ	I Addl. Junior Civil Judge, Adoni	AP	AP
475	MS. N.LAVANYA	JCJ	Addl. Junior Civil Judge, Kandukur.	AP	AP
476	MS. N.REDDY PRASANNA	JCJ	Junior Civil Judge, Darsi.	AP	AP
477	MS. NAGEEDI SRI LAKSHMI	JCJ	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram	AP	AP
478	S.VIJAY CHANDRA	JCJ	Addl. Junior Civil Judge, Addanki.	AP	AP
479	A.KRISHNA PRASAD	JCJ	Junior Civil Judge, Gajapathinagaram	AP	AP
480	THOUSHEED HUSSAIN	JCJ	Prl. Junior Civil Judge, Giddalur.	AP	AP
481	M.SIVA KIRAN	JCJ	Addl. Junior Civil Judge, Chodavaram.	AP	AP
482	SHAIK IBRAHIM SHARIEF		Special Judicial Magistrate of First Class, Excise Court, Ongole.	AP	AP
483	SHAIK RAHENA	JCJ	Junior Civil Judge, Chennur	AP	AP

484	R.ASHOK KUMAR	JCJ	Addl. Junior Civil Judge, Giddalur	AP	AP
485	CH.SRINIVASA BABU	JCJ	Junior Civil Judge, Podili.	AP	AP
486	R.VENKATESWARA SARMA	JCJ	Addl. Junior Civil Judge, Nidadavolu	AP	AP
487	SRI N.JESURATNA KUMAR	JCJ	Assistant Director, Andhra Pradesh Judicial Academy, Secunderabad	AP	AP
488	SMT. LANKA ANNAPURNA SREE	JCJ	Junior Civil Judge, Chevella.	AP	AP
489	V.GOPALA KRISHNA	JCJ	Addl. Junior Civil Judge, Narsipatnam.	AP	AP
490	P.SRINIVAS	JCJ	Junior Civil Judge, Tekkali.	AP	AP
491	SMT. MYLABATHULA SOBHA RANI	JCJ	Special Judicial Magistrate of First Class, Excise Court-cum-XII Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.	AP	AP
492	SMT. B.MARY SARA DANAMMA	JCJ	Junior Civil Judge (Juvenile Court), Adilabad	AP	AP

# Officers retired after 2-6-2014

SI No	Name	Cadre	Place of working at the time of exercising the Option	Opted to	Allocated to
1.	G.DASAPPA	DJ ST	RETIRED	AP	AP
2.	K.SIVA PRASAD	DJ ST	RETIRED	AP	AP
3.	P.MUTYALA NAIDU	DJ ST	RETIRED	AP	AP
4.	D.LEELAVATHI	DJ ST	RETIRED	AP	AP
5.	N.BASAVAIAH	DJ ST	RETIRED	AP	AP
6.	S.JAGANNADHAM	DJ ST	RETIRED	AP	AP
7.	ALLADI RADHA KRISHNA	DJ SG	RETIRED	AP	AP
8.	I.RAMESH	DJ SG	RETIRED	AP	AP
9.	R.MURALI	DJ SG	RETIRED	AP	AP
10.	T.ESWARA RAO	DJ SG	RETIRED	AP	AP
11.	P.SURYA NARAYANA GOWD	DJ SG	RETIRED	AP	AP
12.	P.ADI NARAYANA	DJ SG	RETIRED	AP	AP
13.	D.SUBRAMANYAM	DJ SG	RETIRED	AP	AP
14.	B.GIRIJA MANOHAR	DJ SG	RETIRED	AP	AP
15.	VIRUPAKSHA DATTATREYA GOUDA	DJ EL	RETIRED	AP	AP
16.	B.DAVID RAJU	DJ EL	DIED	AP	AP
17.	N.RAMA LINGA REDDY	DJ EL	RETIRED	AP	AP
18.	D.DHARMA RAO	DJ EL	RETIRED	AP	AP
19.	B.RAMARAO	DJ EL	RETIRED	AP	AP
20.	T.RAMANI	DJ EL	RETIRED	AP	AP

	KRUPAVATHI				
21.	Y.H.PRAMEELA REDDY	DJ EL	RETIRED	AP	AP
22.	P.S.P.CHIRANJEEVA RAO	DJ EL	RETIRED	AP	AP
23.	SOMESHWARA RAO	DJ EL	RETIRED	AP	AP
24.	C.B.SATYANARAYAN A	DJ EL	RETIRED	AP	AP
25.	M.V.C RANA	DJ EL	RETIRED	AP	AP
26.	M.R.SESHAGIRI RAO	DJ EL	RETIRED	AP	AP
27.	N.RAJA PRASAD BABA	SCJ	RETIRED	AP	AP
28.	B.VENKATA RAMANA	SCJ	Died	AP	AP
29.	P. DATTATREYULU	SCJ	DIED	AP	AP
30.	K.Surya Koteswara Rao	SCJ	RETIRED	AP	AP
31.	S. VICTOR NELSON RAJU	SCJ	RETIRED	AP	AP
32.	KSRK JOHN	JCJ	RETIRED	AP	AP
33.	K. VIJAYA KUMAR	JCJ	RETIRED	AP	AP
34.	B. CHENGALRAYA NAIDU	JCJ	RETIRED	AP	AP

#### OFFICERS WHO HAVE NOT EXERCISED OPTION

SI No	Name	Cadre	Place of working at the time of exercising the Option	Declared Dist	Opted to	Allocated to
1	T.NARASIMHA RAO	DJ EL	Suspension	Not furnished. As per record <b>Prakasham</b>	NOT FURNISHED	AP
2	U.U.PRASAD	SCJ	Secretary, District Legal Services Authority, Kadapa.	Kurnool	NOT FURNISHED	AP
3	M.VENKATA RAMANA	1C1	Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)-cum-XXI Addl. C.M.M., Hyderabad- deputed to work as Deputy Director for the Arbitration and Mediation Centre of the High C	Not furnished. As per record <b>Prakasham</b>	NOT FURNISHED	АР

Note(2): The above officers who did not exercise their options are provisionally allocated to the State in which the District declared by them at the time of entering the service falls.

SI No	Name	Cadre	Place of working at the time of exercising the Option	Declared Dist	Opted State	Allocated to
1.	V. RAVI KUMAR	DJ SG	RETIRED	Not furnished. As per record Krishna	NOT FURNISHED	<u>AP</u>
2.	G.Gopalakrishna Murthy	DJ SG	RETIRED	Guntur	NOT FURNISHED	<u>AP</u>
3.	M.Venkateswara Rao	DJ SG	RETIRED	Nellore	NOT FURNISHED	<u>AP</u>
4.	M.Seetharajya Lakshmi	DJ EL	RETIRED	Guntur	NOT FURNISHED	<u>AP</u>
5.	D.RAMAKRISHNA	SCJ	RETIRED	Not furnished. As per record West Godavari	NOT FURNISHED	<u>AP</u>
6.	K.RAJANNA	SCJ	RETIRED	Not furnished. As per record Adilabad	NOT FURNISHED	<u>TS</u>
7.	N.RANOJI	SCJ	RETIRED	Not furnished. As per record HYDERABAD	NOT FURNISHED	<u>TS</u>
8.	K.KRISHNA RAO	SCJ	RETIRED	Not furnished. As per record Srikakulam	NOT FURNISHED	<u>AP</u>
9.	P.Kiran	JCJ	Resigned	Nalgonda	NOT FURNISHED	<u>TS</u>
10.	Joseph Deva Veera	JCJ	Died	Srikakulam	NOT FURNISHED	<u>AP</u>
11.	D.Sri Vani	JCJ	Resigned	Srikakulam	NOT FURNISHED	<u>AP</u>
12.	K.USHA KIRAN	JCJ	Resigned	Srikakulam	NOT FURNISHED	<u>AP</u>
13.	P Sri Vidya	JCJ	Resigned	East Gpdavaro	NOT FURNISHED	<u>AP</u>
14.	Ramarao Pasi	JCJ	Resigned	East Godavari	NOT FURNISHED	AP

Note(3): The retired officers or the family members of the deceased officers, who have not exercised option, are provisionally allocated to the State in which the District Declared by them at the time of entering the service falls.